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IN

RESPONSE AFFIDAVIT ON BEHALF OF
UTTARAKHAND POLLUTION CONTROL BOARD

Original Application No. 417 of 2022

Niranjan Bagchi

Applicant

Versus

State of Uttarakhand & Ors.

Respondents

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Dated: July, 2024

Advocate

(Counsel for the respondent)



RESPONSE AFFIDAVIT ON BEHALF OF
UTTARAKHAND POLLUTION CONTROL BOARD

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Original Application No. 417 of 2022

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State of Uttarakhand & Ors.

Respondents



AFFIDAVIT of Dr. Parag Madhukar Dhakate, aged about 47 years, S/o Shri M. B. Dhakate presently posted as Member Secretary, Uttarakhand Pollution Control Board, Dehradun.

Deponent

I, the above-named deponent does hereby solemnly affirm and state on oath as under: -

1. That the deponent is presently posted as the Member Secretary, Uttarakhand Pollution Control Board, Dehradun and as such is fully conversant with the facts of the case and is competent to sign and swear the instant affidavit.
2. That the Hon'ble National Green Tribunal vide order dated 13.05.2024 was pleased to passed inter-alia following directions for compliance: -

A handwritten signature in blue ink, appearing to read "Dr. Parag Madhukar Dhakate".

22. Respondents 1, 2 and 5 are directed to deposit the cost as imposed vide order dated 01.04.2024 within three days from today. We make it clear that in case, the cost directed vide order dated 01.04.2024, is not deposited within three days, Member Secretary, Uttarakhand Pollution Control Board (hereinafter referred to as „UKPCB“) shall initiate prosecution of respondents 1, 2 and 5 for committing an offence under Section 26 of NGT Act, 2010 by filing requisite complaint before the concerned Magistrate and submit a compliance Report within one month.

24. We have enquired from the learned counsel appearing for respondent 3 as to what action it has taken for non-compliance on the part of concerned respondents by discharging polluted effluent in the river but neither satisfactory reply has been given nor any material showing any action taken by respondent 3 against the violators, has been placed on record.

25. In view of thereof, we direct Member Secretary, UKPCB to take appropriate, punitive, preventive and remedial action within one month and submit compliance Report and to remain present in person before Tribunal on next date.



.....”

3. That in compliance of the above directions, para wise reply of Uttarakhand Pollution Control Board is as follows:

- i) That in compliance of Para No. 22 of order dated 13.05.2024, it is respectfully submitted that the cost imposed by the Hon'ble Tribunal vide order dated 01.04.2024 has been submitted by the Chief Secretary, State of Uttarakhand; Principal Secretary, Urban

Development, State of Uttarakhand and District Magistrate, Dehradun with the National Green Tribunal Bar Association, Principal Bench, New Delhi on 14.05.2024. Copies of letter issued in this regard is being marked and filed as **Annexure No. 1 colly** with this response affidavit.

- ii) That in compliance of Paras No. 24 & 25 of order dated 13.05.2024, it is respectfully submitted that various measures have been taken by the respondent Board and respective executive agencies. Details of action taken is described in following paras.

PUNITIVE MEASURES

- iii) That the respondent Board has undertaken punitive action against the violators located in the river Rispana catchment from time to time. It is pertaining to mention that no industrial units are located in the river Rispana catchment, therefore, river Rispana do not receives any industrial wastewater or industrial effluent. However, hotels, residential complexes etc. located in the catchment is being monitored time to time and punitive action is taken as and when required. Brief account of punitive action taken by respondent Board is as given below:

S. No.	Name and Address	Date of directions issued	Amount of EC imposed (Rs.)
1.	DDPM (Automobile Workshop) Mothrawala, Dehradun.	14.08.2023	7,50,000.00
2.	Fool Chand Infrastructure Pvt. Ltd. (for - Green View Blossom Society Apartment, Main	23.09.2023	83,71,200.00



[Handwritten signature]

	Shastradhara Road, Dehradun.		
3.	Margolis Apartments, Danda Noorwala, Dehradun.	10.01.2024	16,88,000.00
4.	Bridge View Estate, Mauza Kandoli, Dehradun.	10.01.2024	20,64,000.00

Copies of directions and subsequent letters for submission of environmental compensation issued is being marked and filed as **Annexure No. 2 colly** with this response affidavit.

- iv) That in order to ensure that no polluted wastewater is discharge in to drains leading to river Rispana, intensive monitoring of hotels/residential apartments/automobile workshops etc. located in the river Rispana catchment is being carried out by the respondent Board from time to time. Copy of inspection carried out on 27.06.2024 & 01.07.2024 is being marked and filed as **Annexure No. 3** with this response affidavit.

PREVENTIVE MEASURES

- v) That in reply of Paras 24 & 25 of order, it is humbly submitted that the respondent Board has obtained updated information from the Uttarakhand Peyjal Nigam about number of drains and status of interception and diversion of these drains to sewerage network and finally leading to Sewage Treatment Plants (STPs) vide this office letter dated 25.05.2024. That as per reply submitted by the Chief Engineer, Uttarakhand Peyjal Nigam, Dehradun vide letter dated 14.06.2024, a total of 199 drains leading to river Rispana were identified. Out of 199 drains, 168 drains are intercepted and diverted



[Handwritten Signature]

through 144 interventions and Diversions (I&Ds) and diverted to STPs through 21.84 Km. sewerage network and 1.0 MLD capacity Sewage Pumping Station (SPS). A total of 1292 nos. domestic sewer connections are also connected with this sewerage network. Rest of the drains are either dry or having very less discharge, therefore, I&D of river Rispana is made at Deepnagar (near railway bridge) and diverted to sewerage network. The wastewater from above I&Ds through sewerage network / trunk sewer line is leading to two Sewage Treatment Plants (STPs) of 20 MLD capacity each at Mothrawala, Dehradun for treatment and disposal. As per information provided by Uttarakhand Jal Sansthan (an operative agency of STPs), these STPs receives about 14 MLD and 11 MLD wastewater which indicates that STPs are having sufficient capacity to treat wastewater. Strengthening of sewerage networking and connectivity with network is also being carried out by the concerned departments. Copies of letter dated 25.05.2024 of respondent Board and reply dated 14.06.2024 of Uttarakhand Peyjal Nigam, Dehradun is being marked and filed as **Annexure No. 4 colly** with this response affidavit.

- vi) That the performance monitoring of Sewage Treatment Plants (STPs) located in the river Rispana basin is being carried out by the Uttarakhand Pollution Control Board regularly on monthly basis and analysis data is being shared with concerned departments and also being uploaded in the web site of UKPCB at: [https://ueppcb.uk.gov.in/pages/display/184-sewage-treatment-plant-\(stp\)](https://ueppcb.uk.gov.in/pages/display/184-sewage-treatment-plant-(stp)). Performance monitoring of STPs located in the river Rispana basin from January, 2023 to May 2024 is being marked and filed as **Annexure No. 5** with this response affidavit.



A handwritten signature in blue ink, appearing to read 'Rajender Singh Negi'.

vii) That the monthly water quality monitoring of river Rispana is being carried out by the Uttarakhand Pollution Control Board at three different locations from upstream at Shikhar fall, mid-stream near IT Park, Dhoran and downstream at Mothrawala, Dehradun. Water quality characteristic of river Rispana from January, 2023 to May, 2024 is being marked and filed as **Annexure No. 6** with this response affidavit.

REMEDIAL MEASURES

viii) That the Uttarakhand Pollution Control Board with association of grassroot level organizations has undertaken mass awareness and cleaning drives along the river Rispana at Dehradun and upper catchment areas of Mussoorie town in the month of May-June, 2024. These activities would certainly encourage the people in general not to through litters/wastes in to water bodies. Brief outcomes of awareness activities are being marked and filed as **Annexure No. 7 Colly** with this response affidavit.

ix) That the respondent Board has also issued necessary directions under the section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 regarding discharge of polluted water in to river Rispana to concerned authorities viz. i) Managing Director, Uttarakhand Peyjal Nigam, Dehradun, ii) Chief General Manager, Uttarakhand Jal Sansthan, Dehradun and iii) Municipal Commissioner, Nagar Nigam, Dehradun for ensuring preventive and remedial measures. Copies of directions issued on 11.07.2024 by respondent Board is being marked and filed as **Annexure No. 8 colly** with this response affidavit.



4. That from the above submission, it is evident that the various punitive, preventive and remedial measures have been undertaken or being

undertaken by the various authorities in order to prevent discharge of polluted wastewater in to river Rispana, which would have positive impact on water quality of river Rispana.

5. That the deponent is a responsible Government servant having the highest regards for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

[Signature]
Deponent

I, *[Signature]*, Advocate, do hereby declare that the person making this affidavit and alleging himself to be is the same person who is known to me from the papers produced by him before me in this case.

[Signature]
Advocate

Enrol. No. *1844104*

Solemnly affirmed before me on this day of *22* July, 2024 at Dehradun at about *9* AM/PM by the deponent who has been identified by the aforesaid person. I have satisfied myself by examining the deponent who understood the contents of this affidavit.

The person has signed in my presence on the affidavit.



Notary

*Sr. 20
3876/2M*

[Signature]

This affidavit is sworn before me by Shri. *Dr. Anuj Mehta Dheer* who is identified by *Sr. 20* at Dehradun on *22/7/24*

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Annexure No. 1

कार्यालय जिलाधिकारी देहरादून।

संख्या 73 / एल0बी0सी0-2024
सेवा में,

दिनांक 20 मई, 2024

सदस्य सचिव,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
देहरादून।

Uttarakhand Pollution Control Board
Diary No. 1751
Date 24/05/24

विषय:- मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल आवेदन संख्या 417/2022 निरंजन बागछी बनाम उत्तराखण्ड राज्य में पारित आदेश दिनांक 13.05.2024 के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल आवेदन संख्या-417/2022 निरंजन बागछी बनाम उत्तराखण्ड राज्य में पारित आदेश दिनांक 13.05.2024 के प्रस्तर संख्या-22 का संदर्भ ग्रहण करने का कष्ट करें, जिसकी प्रति इस कार्यालय में अनुपालनार्थ प्रेषित की गई है।

उक्त के अनुपालन में जिलाधिकारी देहरादून की ओर से डिमांड ड्रफ्ट संख्या-317514 दिनांक 13.05.2024 मु0-1,00,000/- (एक लाख रुपये मात्र) मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में इस कार्यालय के पत्र संख्या-51/एल0बी0सी0-2024 दिनांक 13.05.2024 द्वारा तहसीलदार (सादर) देहरादून के माध्यम से जमा करा दिये गये हैं (छायाप्रति संलग्न)।

अतः उपरोक्तानुसार सूचना/अनुपालन आख्या सेवा में सादर प्रेषित है।
संलग्न-यथोपरि।

भवदीय,



(रामजी शरण शर्मा)

अपर जिलाधिकारी (वि0/रा0),
देहरादून।

प्रतिलिपि:- जिलाधिकारी महोदया, देहरादून को सादर सूचनार्थ प्रेषित।



अपर जिलाधिकारी (वि0/रा0),
देहरादून।



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मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"
46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून
E-mail : msukpcb@yahoo.com, दूरभाष : 0135-2607092

पत्रांक : यूकेपीसीबी/एच.ओ./कोर्ट सेल- सा0-2/2024 / 203

दिनांक 15.05.2024

सेवा में,

अपर सचिव

वन, पर्यावरण संरक्षण एवं जलवायु परिवर्तन
उत्तराखण्ड शासन, देहरादून।

विषय:- मा0 एन0जी0टी0, नई दिल्ली में योजित मूल आवेदन सं0-417/2022 निरंजन बागची बनाम
उत्तराखण्ड राज्यादि के सम्बन्ध में।

सन्दर्भ:-शासन के पत्र सं0- 201/XXXVIII-1-24-15(03)/2024 दिनांक 14.05.2024।

महोदया,

कृपया उपरोक्त विषयक संदर्भित पत्र के क्रम में अवगत होना चाहें कि उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा दिनांक 14.05.2024 को एन.जी.टी. बार एसोसियेशन के खाता सं0-15530210001349, IFSC Code-UCBA0001553 यूको बैंक में निम्नानुसार NEFT के माध्यम से जमा कर दिया गया है:-

1. मुख्य सचिव, उत्तराखण्ड शासन UTR Number CBINH24135274493 ₹ 1.0 Lakh
2. प्रमुख सचिव, शहरी विकास, उत्तराखण्ड शासन UTR Number CBINH24135274494 ₹ 1.0 Lakh

उपरोक्तानुसार NEFT की रसीदें संलग्न कर इस अनुरोध के साथ प्रेषित कि बजट की उपलब्धता होने पर उपरोक्त धनराशि उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड के खाते में जमा करने का कष्ट करें।

संलग्नक: यथोपरि।

भवदीय

(डा0 पराग मधुकर धकाते)
सदस्य सचिव

प्रतिलिपि:- वरिष्ठ निजी सचिव- प्रमुख सचिव, वन, पर्यावरण एवं जलवायु परिवर्तन विभाग, उत्तराखण्ड शासन को प्रमुख सचिव महोदय के संज्ञानार्थ प्रेषित।

सदस्य सचिव

o/c

UTR Number CBINH24135274493
 Value Date: 14/05/2024
 Amount 100000.000 | INR
 Related Ref.No: _____ Commission 5.000

Sender Account Type

Receiver Account Type

Mb. Number / E-Mail

Beneficiary Details

Beneficiary A/C: 15530210001349
 Benef. Name And Address:
/15530210001349
NGT BAR ASSOCIATION

Remitting Customer Details

Account Number: 00000003727208403
 Remitter's Name And Address:
UK ENV PROTE POLLU CONT BOARD UEPPC
E 115
NEHRUCOLONY
DEHRADUN

Beneficiary bank/branch

IFSC Code: UCBA0001553

Details of Payment:

Sender's To Receiver Information

7495:OK
OK

Error Code

Close

UTR Number CBINH24135274494
 Value Date: 14/05/2024
 Amount 100000.000 | INR
 Related Ref.No: _____ Commission 5.000

Sender Account Type

Receiver Account Type

Mb. Number / E-Mail

Beneficiary Details

Beneficiary A/C: 15530210001349
 Benef. Name And Address:
/15530210001349
NGT BAR ASSOCIATION

Remitting Customer Details

Account Number: 00000003727208403
 Remitter's Name And Address:
UK ENV PROTE POLLU CONT BOARD UEPPC
E 115
NEHRUCOLONY
DEHRADUN

Beneficiary bank/branch

IFSC Code: UCBA0001553

Details of Payment:

Sender's To Receiver Information

7495:OK
OK

Error Code

Close



LIFE
Lifestyle For
Environment



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Annexure No. 2 colly

HEAD OFFICE

Uttarakhand Pollution Control Board

"Gaura Devi Paryavaran Bhawan"

46B, IT Park, Sahastradhara Road, Dehra Dun

E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

UKPCB/HO/Com/G-239/2023/205

Date: 22.09.2023

Speed Post

To,

M/s Fool Chand Infrastructure Pvt. Ltd.,
C-417, First Floor, Yojna Vihar,
New Delhi.

Directions under Section 31(A) of Air (Prevention and Control of Pollution) Act- 1981 and Section 33(A) of Water (Prevention and Control of Pollution) Act- 1974.

WHEREAS, the Central Government has made the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981; and vide provisions of these Acts every water/air polluting industry/unit/operation/processes is required to obtain consent to establish and consent to operate from the State Pollution Control Board; and

WHEREAS, as per Section-21 of the Air (Prevention and Control of Pollution Act, 1981 and Section-25 of the Water (Prevention and Control of Pollution Act, 1974 as amended, it is the mandatory requirement for any industry plant, operation or process, or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage or trade effluent into a stream or well or sewer or on land; to obtain prior Consent from the Board; and

WHEREAS, for the purposes of protecting and improving the quality of environment and preventing and abating environmental pollution, the standards for discharge of environmental pollutants from the industries, operations or processes, have been specified under the Environment (Protection) Rules, 1986; and it is mandatory to every industries, operations or processes to keep their effluent quality within the specified norms; and

WHEREAS, in context of complaint received from District Magistrate, Dehradun, the joint inspection was done by Executive Engineer, Junior Engineer of Jal Sansthan & Officials of Regional Office, Dehradun of this Board on dated 19.05.2023 and made following observations:-

1. ग्रीन व्यू ब्लोसम सोसाइटी अपार्टमेंट का निर्माण मै0 फूलचन्द इन्फ्रास्ट्रक्चर प्रा0लि0, सी-417, प्रथम फ्लोर, योजना विहार, न्यू दिल्ली है तथा सोसाइटी में कुल 220 फ्लैट्स तथा 01 व्यवसायिक कॉम्प्लैक्स का निर्माण किया गया है, जिसका कुल निर्मित क्षेत्र 20731 वर्ग मीटर है।
2. फ्लैट्स के निर्माण हेतु EIA Notification के अन्तर्गत पर्यावरणीय स्वीकृति प्राप्त नहीं की गयी है।
3. जल/वायु अधिनियमों के अन्तर्गत राज्य प्रदूषण नियंत्रण बोर्ड से स्थापनार्थ/संचालनार्थ सहमति प्राप्त नहीं की गयी है।
4. सोसाइटी में स्थापित एस0टी0पी0 संतोषजनक ढंग से कार्य नहीं कर रहा है। उत्प्रवाह का नमूना एकत्रित किया गया है जिसकी विशलेषण आख्या निर्धारित मानकों के अनुरूप नहीं है।
5. क्षेत्र में जल संस्थान द्वारा सीवर लाइन का निर्माण नहीं किया गया है। सोसाइटी द्वारा जनित उत्प्रवाह, जिसकी मात्रा लगभग 150 के0एल0डी0 है, को सड़क पंर/नाली में निस्तारित किया जा रहा है, जिससे क्षेत्र में पर्यावरण को नुकसान एवं प्रदूषण की समस्या उत्पन्न हो रही है।

AS SUCH, it is evident from the above observations that the Unit is violating the provisions of Air (Prevention and Control of Pollution) Act-1981 and Water (Prevention and Control of Pollution) Act-1974 and;

NOW THEREFORE, in exercise of the power conferred under Section 31(A) of Air (Prevention and Control of Pollution) Act- 1981 and Section 33(A) of Water (Prevention and Control of Pollution) Act-1974 as amended with approval of the competent authority of the Board, you are directed :-

...cont..page-2

1. To Show Cause within 30 days of time from issue of this notice to the undersigned, why the unit not be closed down under the provisions of above Act and concerned authorities be directed to discontinue your power and water supply.
2. To Show Cause within 30 days of time from issue of this direction why not the Environment Compensation of ₹ 38,400/Day from dated 21.12.2019 upto till compliance shall be imposed on the unit for violation of Environment Norms till compliance.


(S.K. Pattnaik)
Member Secretary

Letter No. :UKPCB/HO/Con/ G-239/2023/

Dated: 09.2023

Copy to :-

1. District Magistrate, Dehradun for kind information please.
2. Regional Officer (I/c), Uttarakhand Pollution Control Board, Dehradun for information and necessary compliance.
3. Guard File/Accounts.


Member Secretary





LIFE 346
Lifestyle For
Environment

मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"
46बी, आई.टी. पार्क, सहस्त्रधारा रोड, देहरादून
E-mail : msukpcb@yahoo.com, दूरभाष: 0135-2607092

पत्रांक-यूकेपीसीबी/एचओ/सी0एण्ड0एम0-193/2024/ 69)

दिनांक :- 05.03.2024

सेवा में,

M/s Fool Chand Infrastructure Pvt. Ltd,
C-417, First Floor, Yojna vihar,
New Delhi.

विषय :- M/s Fool Chand Infrastructure Pvt. Ltd. को निर्गत कारण बताओ नोटिस के सम्बन्ध में।

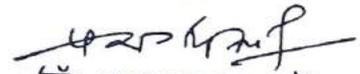
महोदय,

उपरोक्त विषयक इस कार्यालय द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-33(ए) एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा-31(ए) के अन्तर्गत आपकी इकाई को निर्गत कारण बताओ नोटिस दिनांक 23.09.2023 का सन्दर्भ ग्रहण करने का कष्ट करें। कारण बताओ नोटिस के क्रम में दिनांक 20.12.2023 को ग्रीन व्यू ब्लोसम सोसाइटी, सहस्त्रधारा रोड, देहरादून का निरीक्षण किया गया। तथापि उल्लंघन के दिवसों (कुल-218 दिन) को उपरोक्त अधिनियमों का उल्लंघन मानते हुये मा0 एन0जी0टी0 द्वारा निर्गत निर्देशों एवं तत्कम में राज्य बोर्ड की 23वीं बोर्ड बैठक में लिये गये निर्णय एवं अनुमोदित प्रक्रिया के अनुसार पर्यावरणीय क्षतिपूर्ति (Environment Compensation) आरोपित की जानी है।

उपरोक्त क्रम में राज्य बोर्ड की 23वीं बोर्ड बैठक में लिये गये निर्णय एवं अनुमोदित प्रक्रिया के अनुसार **M/s Fool Chand Infrastructure Pvt. Ltd, C-417, First Floor, Yojna vihar, New Delhi** के विरुद्ध **₹83,71,200/-** की पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

आपको निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की राशि **₹83,71,200/-** (रूपया तिरासी लाख इकहत्तर हजार दो सौ मात्र) पत्र प्राप्ति के एक माह के अन्तर्गत डिमान्ड ड्राफ्ट के माध्यम से इस कार्यालय में जमा किया जाना सुनिश्चित करें। पर्यावरणीय क्षतिपूर्ति राशि का डिमान्ड ड्राफ्ट "उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड" के नाम एवं देहरादून में देय होगा। निर्धारित समयावधि के अन्तर्गत पर्यावरणीय क्षतिपूर्ति राशि जमा न किये जाने पर विषयगत प्रकरण पर अग्रेतर कार्यवाही की जायेगी।

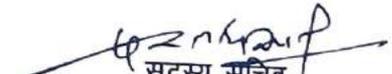
भवदीय


(डॉ० पराग मधुकर घकाते)
सदस्य सचिव

पत्रांक-यूकेपीसीबी/एचओ/सी0एण्ड0एम0-193/2024/

दिनांक :- तददिनांकित

प्रतिलिपि :- क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।


सदस्य सचिव

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मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड, देहरादून
E-mail : msukpcb@yahoo.com, दूरभाष: 0135-2607092

पत्रांक-यूकेपीसीबी/एचओ/सी.एण्ड.एम.-193/2024/84

दिनांक :- 04.2024 02.5.2024

सेवा में,

M/s Fool Chand Infrastructure Pvt. Ltd.,
C-417, First Floor, Yojna Vihar,
New Delhi.

विषय :- इकाई पर आरोपित पर्यावरणीय क्षतिपूर्ति के सम्बन्ध में।

महोदय,

उपरोक्त विषयक इस कार्यालय को प्रेषित अपने पत्र दिनांक 12.04.2024 का सन्दर्भ ग्रहण करना चाहें, जिसके द्वारा आपकी इकाई पर आरोपित पर्यावरणीय क्षतिपूर्ति की धनराशि का आधार पूछा गया है।

उक्त कम में अवगत कराना है कि पर्यावरणीय क्षतिपूर्ति की धनराशि का नियमानुसार आंकलन किये जाने के उपरान्त ही आपकी इकाई पर आरोपित की गयी है। उक्त धनराशि को कम या माफ किया जाना सम्भव नहीं है।

अतः आपको पुनः एक अन्तिम अवसर देते हुये निर्देशित किया जाता है कि पत्र प्राप्ति के एक माह के अन्दर आपकी इकाई पर पर्यावरणीय क्षतिपूर्ति के रूप में आरोपित धनराशि ₹83,71,200/- बोर्ड मुख्यालय में जमा करना सुनिश्चित करें। अन्यथा की स्थिति में आपकी इकाई के विरुद्ध नियमानुसार कार्यवाही की जायेगी।

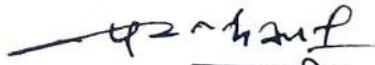
भवदीय


(डॉ० पराग मधुकर धकाते)
सदस्य सचिव

पत्रांक-यूकेपीसीबी/एचओ/सी.एण्ड.एम.-193/2024/85

दिनांक :- तददिनांकित

प्रतिलिपि :- क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, क्षेत्रीय कार्यालय, देहरादून को इस आशय के साथ प्रेषित कि उक्त इकाई द्वारा पर्यावरणीय क्षतिपूर्ति की धनराशि निर्धारित समय-सीमा के अन्दर जमा न करने की दशा में सम्बन्धित के विरुद्ध अग्रेतर आवश्यक कार्यवाही की स्पष्ट संस्तुति सहित आख्या बोर्ड मुख्यालय को प्रेषित की जाये।


सदस्य सचिव





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HEAD OFFICE
Uttarakhand Pollution Control Board
"Gaura Devi Paryavaran Bhawan"
46B, IT Park, Sahasradhara Road, Dehra Dun
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

UKPCB/HO/C&M-139/2024/ 275

Date: 01.01.2024

Speed Post

To,

M/s Magrolias Apartments,
Khasra no.-134, 135, 136, 137,
New Kh no.-109Ka, 109Kha, 110Ka, 111Ka,
Danda, Noorwala, Pargana Eastern Doon,
Distt- Dehradun.

Directions under Section 31(A) of Air (Prevention and Control of Pollution) Act-1981 and Section 33(A) of Water (Prevention and Control of Pollution) Act- 1974

WHEREAS, the Central Government has made the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981; and vide provisions of this Acts every water/air polluting industry/unit/operation/processes is required to obtain consent to establish and consent to operate from the State Pollution Control Board; and

WHEREAS, it is mandatory on the part of industry to obtain the prior consent of the Board to establish/operate/process an industrial plant under Section-25 of the Water (Prevention and Control of Pollution) Act, 1974;

WHEREAS, it is mandatory on the part of industry to obtain the prior consent of the Board to establish/operate/process an industrial plant under Section-21 of the Air (Prevention and Control of Pollution) Act, 1981;

WHEREAS, for the purposes of protecting and improving the quality of environment and preventing and abating environmental pollution, the standards for discharge of environmental pollutants from the industries, operations or processes, have been specified under the Environment (Protection) Rules, 1986; and it is mandatory to every industries, operations or processes to keep their effluent/emission quality within the specified norms; and

WHEREAS, in reference of the complaint received against the Unit (housing project), from DM office, Dehradun, inspection of M/s Magrolias Apartments, Dehradun was carried out by the officials of Regional Office, Dehradun of this Board on dated 17-10-2023 and made following observations :-

1. हाउसिंग प्रोजेक्ट में कुल 72 फ्लैट निर्मित हैं। हाउसिंग प्रोजेक्ट बोर्ड से जल-वायु सहमति प्राप्त किये बिना संचालित है।

...cont..page-2...

2. CGWA की गाइडलाइन NBC 2016 BIS के अनुसार हाउसिंग ग्रुप में 60 के०एल०डी० क्षमता के शुद्धिकरण संयंत्र की आवश्यकता है, जबकि M/s Magrolias Apartment हाउसिंग ग्रुप के द्वारा मात्र 10 के०एल०डी० क्षमता का एस०टी०पी० संचालित किया गया है, जो कि निरीक्षण के दौरान संचालन में नहीं पाया गया। हाउसिंग ग्रुप प्रतिनिधि द्वारा अवगत कराया गया कि एस०टी०पी० विद्युत बाधा के कारण बन्द है, जिस कारण हाउसिंग ग्रुप से जनित घरेलू उत्प्रवाह को परिसर में ही सोकपिट के माध्यम से निस्तारित होता पाया गया, जो कि ओवरफ्लो होकर परिसर में ही फैला था, जिसका जल नमूना एकत्र किया गया, जिसकी विश्लेषण आख्या मानकों के अनुरूप नहीं पायी गयी।

AS SUCH, it is evident from the above observations that the Unit is violating the provisions of Air (Prevention and Control of Pollution) Act- 1981 and Water (Prevention and Control of Pollution) Act- 1974 and;

NOW THEREFORE, in exercise of the power conferred under Section 31(A) of Air (Prevention and Control of Pollution) Act- 1981 and Section 33(A) of Water (Prevention and Control of Pollution) Act- 1974 as amended with approval of the competent authority of the Board, you are directed :-

1. To Show Cause within 30 days of time from issue of this notice to the undersigned, why the Unit not be closed down under the provisions of above Acts and concerned authorities be directed to discontinue your power and water supply.
2. To Show Cause within 30 days of time from issue of this direction why not the Environment compensation of ₹8000/day shall be imposed on the Unit for violation of Environment norms till compliance.


(S.K. Pattnaik)
Member Secretary

Letter No. :UKPCB/HO/C&M-139/2024/

Dated: as above

Copy to :-

1. District Magistrate, Dehradun for kind information please.
2. Regional Officer, Uttarakhand Pollution Control Board, Dehradun for information and necessary compliance.
3. Account Section.
4. Consent Management Cell-1/Consent Management Cell-2, to keep the copy of this order in concerned consent file.
5. Guard File.


Member Secretary

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मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"
46बी, आई.टी. पार्क, सहस्त्रधारा रोड, देहरादून
E-mail : msukpcb@yahoo.com, दूरभाष: 0135-2607092

पत्रांक-यूकेपीसीबी/एचओ/सी0एण्ड0एम0-139/2024/ 425

दिनांक : 29/06.2024

सेवा में,

M/s Magrolias Apartments,
Khasra no.-134, 135, 136, 137,
New Kh no.109Ka, 109Kha, 110Ka, 111Ka,
Danda, Noorwala, Pargana Eastern Doon,
Distt- Dehradun.

विषय :- M/s Magrolias Apartments को निर्गत कारण बताओ नोटिस के सम्बन्ध में।

महोदय,

उपरोक्त विषयक इस कार्यालय द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-33(ए) एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा-31(ए) के अन्तर्गत आपकी इकाई को निर्गत कारण बताओ नोटिस दिनांक 10.01.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। कारण बताओ नोटिस के क्रम में दिनांक 14.05.2024 को आपकी इकाई का निरीक्षण किया गया। निरीक्षण के दौरान पाया गया कि इकाई द्वारा पूर्व निर्गत कारण बताओ नोटिस का अनुपालन नहीं किया जा रहा है। अतः उल्लंघन के दिवसों (कुल-211 दिनों) को उपरोक्त अधिनियम का उल्लंघन मानते हुये मा0 एन0जी0टी0 द्वारा निर्गत निर्देशों एवं तत्कम में राज्य बोर्ड की बोर्ड बैठक में लिये गये निर्णय एवं अनुमोदित प्रक्रिया के अनुसार पर्यावरणीय क्षतिपूर्ति (Environment Compensation) आरोपित की जानी है।

उपरोक्त क्रम में राज्य बोर्ड की बोर्ड बैठक में लिये गये निर्णय एवं अनुमोदित प्रक्रिया के M/s Magrolias Apartments, Khasra no.-134, 135, 136, 137, New Kh no.109Ka, 109Kha, 110Ka, 111Ka, Danda, Noorwala, Pargana Eastern Doon, Distt- Dehradun के विरुद्ध प्रथम चरण में ₹16,88,000/- की पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

आपको निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की राशि ₹16,88,000/- (रूपया सोलह लाख अठ्ठासी हजार मात्र) पत्र प्राप्ति के एक माह के अन्तर्गत डिमान्ड ड्राफ्ट के माध्यम से इस कार्यालय में जमा किया जाना सुनिश्चित करें। पर्यावरणीय क्षतिपूर्ति राशि का डिमान्ड ड्राफ्ट "उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड" के नाम एवं देहरादून में देय होगा। निर्धारित समयावधि के अन्तर्गत पर्यावरणीय क्षतिपूर्ति राशि जमा न किये जाने पर विषयगत प्रकरण पर अग्रेतर कार्यवाही की जायेगी।

भवदीय


(डा0 पराग मधुकर घकाते)
सदस्य सचिव

पत्रांक-यूकेपीसीबी/एचओ/सी0एण्ड0एम0-139/2024/

दिनांक :- तददिनांकित

प्रतिलिपि :- क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।


सदस्य सचिव

425



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HEAD OFFICE
Uttarakhand Pollution Control Board
"Gaura Devi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehra Dun
E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

UKPCB/HO/C&M-88/2024/270

Date: 01.01.2024

Speed Post

To,

M/s Bridge View Estate,
New Khasra no.-124,
Muaza Kandoli Pargana Parwadoon,
Distt- Dehradun.

Directions under Section 31(A) of Air (Prevention and Control of Pollution) Act- 1981 and Section 33(A) of Water (Prevention and Control of Pollution) Act- 1974

WHEREAS, the Central Government has made the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981; and vide provisions of this Act every water/air polluting industry/unit/operation/processes is required to obtain consent to establish and consent to operate from the State Pollution Control Board; and

WHEREAS, it is mandatory on the part of industry to obtain the prior consent of the Board to establish/operate/process an industrial plant under Section-25 of the Water (Prevention and Control of Pollution) Act, 1974;

WHEREAS, it is mandatory on the part of industry to obtain the prior consent of the Board to establish/operate/process an industrial plant under Section-21 of the Air (Prevention and Control of Pollution) Act, 1981;

WHEREAS, for the purposes of protecting and improving the quality of environment and preventing and abating environmental pollution, the standards for discharge of environmental pollutants from the industries, operations or processes, have been specified under the Environment (Protection) Rules, 1986; and it is mandatory to every industries, operations or processes to keep their effluent/emission quality within the specified norms; and

WHEREAS, in reference of the public complaint received against the Unit (housing project), inspection of M/s Bridge View Estate, Dehradun was carried out by the officials of Regional Office, Dehradun of this Board on dated 13.09.2023 and made following observations :-

1. हाउसिंग प्रोजेक्ट के द्वारा जल/वायु सहमति हेतु आवेदन किया गया है। निरीक्षणोपरान्त पाया गया कि हाउसिंग प्रोजेक्ट के द्वारा पर्यावरणीय स्वीकृति की शर्तों के अनुरूप घरेलू उत्प्रवाह के शुद्धिकरण हेतु 80 कि०ली०/दिन क्षमता का उत्प्रवाह शुद्धिकरण संयंत्र स्थापित किया जाना था। हाउसिंग प्रोजेक्ट द्वारा घरेलू उत्प्रवाह शुद्धिकरण संयंत्र की स्थापना न करने पर जल/सहमति आवेदन पत्र बोर्ड मुख्यालय द्वारा दिनांक 06.06.2023 को अस्वीकृत किया गया।

...cont..page-2..

2. निरीक्षण के दौरान पाया गया कि हाउसिंग प्रोजेक्ट के द्वारा एस0टी0पी0 की स्थापना का कार्य किया गया है, जिसके design detail हाउसिंग प्रोजेक्ट के प्रतिनिधि द्वारा उपलब्ध नहीं कराये गये तथा घरेलू उत्प्रावह शुद्धिकरण संयंत्र संचालन में नहीं पाया गया व एस0टी0पी0 में किसी भी प्रकार का उत्प्रावह नहीं पाया गया, जिस कारण जल नमूना एकत्रण नहीं किया जा सका।

AS SUCH, it is evident from the above observations that the Unit is violating the provisions of Air (Prevention and Control of Pollution) Act- 1981 and Water (Prevention and Control of Pollution) Act- 1974 and;

NOW THEREFORE, in exercise of the power conferred under Section 31(A) of Air (Prevention and Control of Pollution) Act- 1981 and Section 33(A) of Water (Prevention and Control of Pollution) Act- 1974 as amended with approval of the competent authority of the Board, you are directed :-

1. To Show Cause within 30 days of time from issue of this notice to the undersigned, why the Unit not be closed down under the provisions of above Acts and concerned authorities be directed to discontinue your power and water supply.
2. To Show Cause within 30 days of time from issue of this direction why not the Environment compensation of ₹6000/day shall be imposed on the Unit for violation of Environment norms till compliance.


(S.K. Pattnaik)
Member Secretary

Letter No. :UKPCB/HO/C&M-88/2024/

Dated: as above

Copy to :-

1. District Magistrate, Dehradun for kind information please.
2. Regional Officer, Uttarakhand Pollution Control Board, Dehradun for information and necessary compliance.
3. Account Section.
4. Consent Management Cell-1/Consent Management Cell-2, UKPCB to keep the copy of this order in concerned consent file.
5. Guard File.


Member Secretary

AC



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मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"

46बी, आई.टी. पार्क, सहस्त्रधारा रोड, देहरादून
E-mail : msukpcb@yahoo.com, दूरभाष: 0135-2607092

पत्रांक-यूकेपीसीबी/एचओ/सी0एण्ड0एम0-88/2024/422

दिनांक :-29/06.2024

सेवा में,

M/s Bridge View Estate,
New Khasra no.-124,
Mauza Kandoli Pargana Parwadoon,
Distt- Dehradun.

विषय :- M/s Bridge View Estate को निर्गत कारण बताओ नोटिस के सम्बन्ध में।

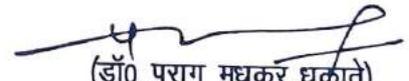
महोदय,

उपरोक्त विषयक इस कार्यालय द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-33(ए) एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा-31(ए) के अन्तर्गत आपकी इकाई को निर्गत कारण बताओ नोटिस दिनांक 10.01.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। कारण बताओ नोटिस के क्रम में दिनांक 14.05.2024 को आपकी इकाई का निरीक्षण किया गया। निरीक्षण के दौरान पाया गया कि इकाई द्वारा पूर्व निर्गत कारण बताओ नोटिस का अनुपालन नहीं किया जा रहा है। अतः उल्लंघन के दिवसों (कुल-344 दिनों) को उपरोक्त अधिनियम का उल्लंघन मानते हुये मा0 एन0जी0टी0 द्वारा निर्गत निर्देशों एवं तत्कम में राज्य बोर्ड की 23वीं बोर्ड बैठक में लिये गये निर्णय एवं अनुमोदित प्रक्रिया के अनुसार पर्यावरणीय क्षतिपूर्ति (Environment Compensation) आरोपित की जानी है।

उपरोक्त क्रम में राज्य बोर्ड की 23वीं बोर्ड बैठक में लिये गये निर्णय एवं अनुमोदित प्रक्रिया के अनुसार M/s Bridge View Estate, New Khasra no.-124, Mauza Kandoli Pargana Parwadoon, Distt-Dehradun के विरुद्ध प्रथम चरण में ₹20,64,000/- की पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

आपको निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की राशि ₹20,64,000/- (रुपया बीस लाख चौंसठ हजार मात्र) पत्र प्राप्ति के एक माह के अन्तर्गत डिमान्ड ड्राफ्ट के माध्यम से इस कार्यालय में जमा किया जाना सुनिश्चित करें। पर्यावरणीय क्षतिपूर्ति राशि का डिमान्ड ड्राफ्ट "उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड" के नाम एवं देहरादून में देय होगा। निर्धारित समयावधि के अन्तर्गत पर्यावरणीय क्षतिपूर्ति राशि जमा न किये जाने पर विषयगत प्रकरण पर अग्रेतर कार्यवाही की जायेगी।

भवदीय

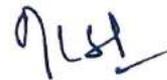

(डॉ० पराग मधुकर घकाते)
सदस्य सचिव

पत्रांक-यूकेपीसीबी/एचओ/सी0एण्ड0एम0-88/2024/

दिनांक :-तददिनांकित

प्रतिलिपि :- क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।


सदस्य सचिव





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HEAD OFFICE

Uttarakhand Pollution Control Board

"Gaura Devi Paryavaran Bhawan"

46B, IT Park, Sahastradhara Road, Dehra Dun

E-mail : msukpcb@yahoo.com, Phone No.-0135-2607092

UKPCB/HO/Con/D-196/2023/ 32

Date: 14.08.2023

Speed Post

To,

M/s D.D.P.M. (Workshop),
Mothrowala, Dehradun.

Directions under Section 31(A) of Air (Prevention and Control of Pollution) Act- 1981 and Section 33(A) of Water (Prevention and Control of Pollution) Act- 1974

WHEREAS, the Central Government has made the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981; and vide provisions of these Acts every water/air polluting industry/unit/operation/processes is required to obtain consent to establish and consent to operate from the State Pollution Control Board; and

WHEREAS, as per Section-21 of the Air (Prevention and Control of Pollution Act, 1981 and Section-25 of the Water (Prevention and Control of Pollution Act, 1974 as amended, it is the mandatory requirement for any industry plant, operation or process, or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage or trade effluent into a stream or well or sewer or on land; to obtain prior Consent from the Board; and

WHEREAS, for the purposes of protecting and improving the quality of environment and preventing and abating environmental pollution, the standards for discharge of environmental pollutants from the industries, operations or processes, have been specified under the Environment (Protection) Rules, 1986; and it is mandatory to every industries, operations or processes to keep their effluent quality within the specified norms; and

WHEREAS, the Unit was inspected by the Officials of Regional Office, Dehradun of this Board in presence of workshop's representative Sh. Dalip Gusain, Manager on dated 20.05.2023 and made following observations :-

1. मै 0 डी0डी0पी0एम0 (वर्कशॉप) मोथरोवाला, देहरादून में स्थापित/संचालित है। प्रतिनिधि द्वारा अवगत कराया गया कि वर्कशॉप में प्रतिदिन 30 से 40 वाहनों की सर्विसिंग एवं रिपेयरिंग की जाती है।
2. वर्कशॉप में सर्विसिंग के साथ-साथ पेंटिंग व धुलाई का कार्य भी किया जाता है। जिस हेतु वर्कशॉप द्वारा पेंट बूथ एवं धुलाई हेतु धुलाई से निकलने वाले उत्प्रवाह के निस्तारण हेतु 10 के.एल.डी. के ई.टी.पी. की स्थापना की गयी है। निरीक्षण के समय ई.टी.पी. से जनित अंतिम उत्प्रवाह का नमूना एकत्र कर बोर्ड मुख्यालय लैब में विश्लेषण हेतु प्रेषित किया गया था। जिसकी विश्लेषण आख्या मानकों के अनुरूप पायी गयी।
3. वर्कशॉप से जनित परिसंकटमय अपशिष्ट का भण्डारण कक्ष में किया जा रहा है। निरीक्षण के समय प्रतिनिधि द्वारा अपशिष्ट के निस्तारण/भंडारण हेतु कोई साक्ष्य प्रस्तुत नहीं किये गये और न ही उपलब्ध कराये गये।
4. वर्कशॉप बोर्ड से बिना स्थापनार्थ/संचालनार्थ सहमति प्राप्त किये संचालित है।
5. वर्कशॉप से जनित परिसंकटमय (जनित ऑयल एण्ड ग्रीस, ई.टी.पी. स्लज) अपशिष्ट का निस्तारण नियमानुसार नहीं किया जा रहा है।
6. ई.टी.पी. निरीक्षण के समय प्रतिनिधि द्वारा कोई ई.टी.पी. के रखरखाव/प्रयोग होने वाले केमिकल्स की लॉगबुक प्रस्तुत नहीं की गई है।

AS SUCH, it is evident from the above observations that the Unit is violating the provisions of Air (Prevention and Control of Pollution) Act-1981 and Water (Prevention and Control of Pollution) Act-1974 and;

..cont..page-2

NOW THEREFORE, in exercise of the power conferred under Section 31(A) of Air (Prevention and Control of Pollution) Act- 1981 and Section 33(A) of Water (Prevention and Control of Pollution) Act- 1974 as amended with approval of the competent authority of the Board, you are directed :-

1. To Show Cause within 30 days of time from issue of this notice to the undersigned, why the unit not be closed down under the provisions of above Act and concerned authorities be directed to discontinue your power and water supply.
2. To Show Cause within 30 days of time from issue of this direction why not the Environment Compensation of ₹ 7500/Day shall be imposed on the unit for violation of Environment Norms till compliance.


(S.K. Pattnaik)
Member Secretary

Letter No. :UKPCB/HO/Con/ D-196/2023/ 32

Dated: 14 08.2023

Copy to :-

1. District Magistrate, Dehradun for kind information please.
2. Regional Officer (I/c), Uttarakhand Pollution Control Board, Dehradun for information and necessary compliance.
3. Guard File/Accounts


Member Secretary

OK



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मुख्यालय

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

“गौरा देवी पर्यावरण भवन”

46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून

E-mail : msukpcb@yahoo.com, दूरभाष: 0135-2607092

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पत्रांक-यूकेपीसीबी/एचओ/सी.एण्ड.एम-53/2023/1318

दिनांक :- 23/12.2023

सेवा में,

M/s D.D.P.M. (Workshop),
Mothrowala, Dehradun.

विषय :- M/s D.D.P.M. (Workshop), Mothrowala, Dehradun को निर्गत कारण बताओ नोटिस के सम्बन्ध में।

महोदय,

उपरोक्त विषयक इस कार्यालय द्वारा जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-33(ए) एवं वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 की धारा-31(ए) के अन्तर्गत आपकी इकाई को निर्गत कारण बताओ नोटिस दिनांक 14.08.2023 का सन्दर्भ ग्रहण करने का कष्ट करें। कारण बताओ नोटिस के क्रम में पुनः बोर्ड के क्षेत्रीय कार्यालय, देहरादून द्वारा दिनांक 09.08.2023 को आपकी इकाई का निरीक्षण किया गया। निरीक्षण के दौरान पाया गया कि इकाई द्वारा निर्गत कारण बताओ नोटिस में वर्णित निर्देशों का अनुपालन कर लिया गया है। तथापि उल्लंघन के दिवसों (कुल 100 दिन) को उपरोक्त अधिनियमों का उल्लंघन मानते हुये मा0 एन0जी0टी0 द्वारा निर्गत निर्देशों एवं तत्कम में राज्य बोर्ड की 23वीं बोर्ड बैठक में लिये गये निर्णय एवं अनुमोदित प्रक्रिया के अनुसार आपकी इकाई पर पर्यावरणीय क्षतिपूर्ति (Environment Compensation) आरोपित की जानी है।

उपरोक्त क्रम में राज्य बोर्ड की 23वीं बोर्ड बैठक में लिये गये निर्णय एवं अनुमोदित प्रक्रिया के अनुसार M/s D.D.P.M. (Workshop), Mothrowala, Dehradun के विरुद्ध ₹7,50,000/- की पर्यावरणीय क्षतिपूर्ति आंकलित की गयी है।

आपको निर्देशित किया जाता है कि पर्यावरणीय क्षतिपूर्ति की राशि ₹7,50,000/- (रूपया सात लाख पचास हजार मात्र) पत्र प्राप्ति के एक माह के अन्तर्गत डिमान्ड ड्राफ्ट के माध्यम से इस कार्यालय में जमा किया जाना सुनिश्चित करें। पर्यावरणीय क्षतिपूर्ति राशि का डिमान्ड ड्राफ्ट “उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड” के नाम एवं देहरादून में देय होगा। निर्धारित समयावधि के अन्तर्गत पर्यावरणीय क्षतिपूर्ति राशि जमा न किये जाने पर विषयगत प्रकरण पर अग्रतर कार्यवाही की जायेगी।

भवदीय

(एस0के0 पटनायक)
सदस्य सचिव

पत्रांक-यूकेपीसीबी/एचओ/सी0एण्ड0एम0-53/2023/

दिनांक :- 12.2023

प्रतिलिपि :- क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

सदस्य सचिव



क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
ई-115, नेहरू कॉलोनी, देहरादून-248001
टेलीफोन नं.-0135-3593200.

पत्रांक स०-यूकेपीसीबी/आरओडी/NGT-54/2024-25/1246-737

दिनांक 02/07/24

सेवा में,

सदस्य सचिव महोदय,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
गौरा देवी पर्यावरण भवन,
46 बी, आई.टी. पार्क,
सहस्रधारा रोड, देहरादून।

Uttarakhand Pollution Control Board
Diary No. 3021
Date 04/7/24

विषय-मा० एन०जी०टी० में योजित मूल आवेदन संख्या 417/2022 निरंजन बागछी बनाम स्टेट ऑफ उत्तराखण्ड एवं अन्य के सम्बंध में। ।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्र संख्या यूकेपीसीबी/एच.ओ./सा.-183-586/2024/446 दिनांक 28.06.2024 के अनुक्रम में प्रकरण रिस्पना नदी जल संग्रहण क्षेत्र में स्थापित होटलों/व्यवसायिक प्रतिष्ठानों आदि द्वारा द्वारा दूषित उत्प्रवाह रिस्पना नदी में निस्तारित करने के सम्बंध में इस कार्यालय द्वारा दिनांक 27.06.2024 एवं 01.07.2024 को रिस्पना नदी एवं सुसवा नदी के आसपास जल संग्रहण क्षेत्र में स्थापित होटलों/व्यवसायिक प्रतिष्ठानों का निरीक्षण किया गया। निरीक्षण आख्या संलग्न कर अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

[Handwritten Signature]

(डॉ० आर.के. चतुर्वेदी)
क्षेत्रीय अधिकारी(प्र०)

[Handwritten Signature]

[Handwritten Signature]
कृपया लीख
11/7/24

रिस्पना नदी से हो रहे जल उत्प्रवाह प्रदूषण के सम्बंध में निरीक्षण आख्या।

कृपया क्षेत्रीय कार्यालय, देहरादून एवं जिला प्रशासन के द्वारा पूर्व दिनांक 21.05.2024 को रिस्पना नदी में हो रहे जल प्रदूषण के सम्बंध में काठबंगला, जाखन से मोथारोवाला तक निरीक्षण किया गया था। निरीक्षण के समय कार्यालय द्वारा रिस्पना नदी के जल सतह के तीन नमूने क्रमशः नमूना स्थल दीपनगर, मोथारोवाला एस0टी0पी एवं चूना भट्टा एकत्र किये गये गये, (विश्लेषण आख्या संलग्न) तदोपरान्त बोर्ड मुख्यालय के पत्रांक संख्या-यूकेपीसीबी/एच.ओ./सा-183-586/2024/466 दिनांक 28.06.2024 के अनुक्रम में कार्यालय द्वारा दिनांक 27.06.2024 एवं 01.07.2024 को काठबंगला जाखन से दौड़वाला, देहरादून तक रिस्पना नदी एवं सुसवा नदी के आसपास जल संग्रहण क्षेत्र में स्थापित होटलों/व्यवसायिक व्यवसायिक प्रतिष्ठानों का निरीक्षण किया गया। निरीक्षण में क्रमशः -

- मै0 कैलाश हॉस्पिटल में ई0टी0पी0/एस0टी0पी0 संचालन में पाया गया।
- मै0 जे0एस0आर कॉन्टिनेंटल, हरिद्वार रोड़, देहरादून में एस0टी0पी0 संचालन में पाया गया।
- मै0 डी0डी0पी0एम0 वर्कशॉप, मोथारोवाला, देहरादून में ई0टी0पी0 संचालन में पाया गया।

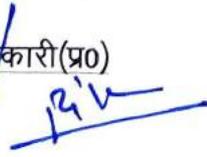
उपरोक्त व्यवसायिक प्रतिष्ठानों के अतिरिक्त सुसवा नदी, धोबीघाट, मोथारोवाला के जल नमूने निरीक्षण के दौरान एकत्रित किये गये, जिनको विश्लेषण हेतु बोर्ड मुख्यालय प्रयोगशाला में जमा कराया गया। उक्त किये गये निरीक्षण के दौरान किसी भी प्रकार के अनुपचारित औद्योगिक/व्यवसायिक प्रतिष्ठानों का उत्प्रवाह रिस्पना नदी में निस्तारित होता नहीं पाया गया।

आख्या अग्रिम आवश्यक कार्यवाही हेतु सादर प्रस्तुत है।


(रविन्द्र पुण्डरी)
वैज्ञा0सहायक


(राकेश कंडारी) 02.07.24
सहापर्या0 अभियंता

क्षेत्रीय अधिकारी(प्र0)





Test Report

Test report no: : CL/07/HO/IW/002
Code allotted: : UKPCB/CL/07/24/ROD/IW – 02
Name & address of industry: : M/s JSR Continental, Rispana Pul, Haridwar Road,
Dehradun
Sampling point: : STP Outlet
Type of sample: : Grab
Sample collected by: : Mr. Ravinder Pundir (Scientific Assistant)
Mr. Nitin Dimri (Monitoring Assistant)
Quantity & Packing: : 2 ltr
(HDPE/LDPE/P/G/Any Other) HDPE Jerrican
Date of sample collection: : 01.07.2024
Date of sample receipt in the laboratory : 01.07.2024
Duration of analysis: : 01.07.2024 –08.07.2024
Date of issue of report: : 08.07.2024

S.No.	Parameters	Unit	Results	Test Method
1.	pH (@25°C)	-	6.78	APHA 24 th Edition 4500 H ⁺ B: Electrometric Method
2.	Total Suspended Solids	mg/l	14.0	APHA 24 th Edition 2540 C: Total Suspended Solids Dried at 103-105°C
3.	Total Dissolved Solids	mg/l	456.0	APHA 24 th Edition 2540 D: Total Dissolved Solids Dried at 180°C
4.	Biochemical Oxygen Demand	mg/l	18.0	IS 3025 (Part 44): 2023, 3 days 27°C
5.	Chemical Oxygen Demand	mg/l	120.0	IS 3025 (Part 58): 2023, Open Reflux Method

Pramod Bhandari
Analysed by: 09/07/24
(Pramod Bhandari)

Pradeep Chauhan
Checked by:
(Pradeep Chauhan)

S.S. Chauhan
Counter sign:
(S.S. Chauhan)

*****End of Test Report*****

Note:

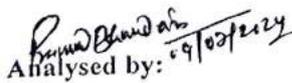
1. The results in the Test Report relate only to the items tested.
2. The Test Report pertains to the sample as received in lab.
3. Report shall not be reproduced without approval of laboratory.
4. Sample will be retained for only 10 days after issuing the report.



Test Report

Test report no: : CL/07/HO/IW/001
Code allotted: : UKPCB/CL/07/24/ROD/IW – 01
Name & address of industry: : M/s Kailash Hospital, Jogiwala, Dehradun
Sampling point: : ETP cum STP Outlet
Type of sample: : Grab
Sample collected by: : Mr. Ravinder Pundir (Scientific Assistant)
: Mr. Nitin Dimri (Monitoring Assistant)
Quantity & Packing: : 2 ltr
(HDPE/LDPE/P/G/Any Other) : HDPE Jerrican
Date of sample collection: : 01.07.2024
Date of sample receipt in the laboratory : 01.07.2024
Duration of analysis: : 01.07.2024 –08.07.2024
Date of issue of report: : 08.07.2024

S.No.	Parameters	Unit	Results	Test Method
1.	pH (@25°C)	-	7.05	APHA 24 th Edition 4500 H ⁺ B: Electrometric Method
2.	Total Suspended Solids	mg/l	15.0	APHA 24 th Edition 2540 C: Total Suspended Solids Dried at 103-105°C
3.	Total Dissolved Solids	mg/l	398.0	APHA 24 th Edition 2540 D: Total Dissolved Solids Dried at 180°C
4.	Biochemical Oxygen Demand	mg/l	26.0	IS 3025 (Part 44): 2023, 3 days 27°C
5.	Chemical Oxygen Demand	mg/l	180.0	IS 3025 (Part 58): 2023, Open Reflux Method


Analysed by: 09/07/24
(Pramod Bhandari)


Checked by:
(Pradeep Chauhan)


Counter sign:
(S.S. Chauhan)

*****End of Test Report*****

Note:

1. The results in the Test Report relate only to the items tested.
2. The Test Report pertains to the sample as received in lab.
3. Report shall not be reproduced without approval of laboratory.
4. Sample will be retained for only 10 days after issuing the report.



Test Report

Test report no: : CL/07/HO/SW/001
Code allotted: : UKPCB/CL/07/24/ROD/SW - 01
Name & address of industry: : M/s Suswa River, Mothrowala, Dehradun
Sampling point: : Surface Water
Type of sample: : Grab
Sample collected by: : Mr. Ravinder Pundir (Scientific Assistant)
: Mr. Nitin Dimri (Monitoring Assistant)
Quantity & Packing: : 2 ltr
(HDPE/LDPE/P/G/Any Other) : HDPE Jerrican
Date of sample collection: : 01.07.2024
Date of sample receipt in the laboratory : 01.07.2024
Duration of analysis: : 01.07.2024 -08.07.2024
Date of issue of report: : 08.07.2024

S.No.	Parameters	Unit	Results	Test Method
1.	pH (@25°C)	-	7.85	APHA 24 th Edition 4500 H ⁺ B: Electrometric Method
2.	Total Suspended Solids	mg/l	30.0	APHA 24 th Edition 2540 C: Total Suspended Solids Dried at 103-105°C
3.	Total Dissolved Solids	mg/l	412.0	APHA 24 th Edition 2540 D: Total Dissolved Solids Dried at 180°C
4.	Dissolved Oxygen	mg/l	1.8	APHA 24 th Edition 4500-O C Azide Modification
5.	Biochemical Oxygen Demand	mg/l	28.0	IS 3025 (Part 44): 2023, 3 days 27°C
6.	Chemical Oxygen Demand	mg/l	90.0	IS 3025 (Part 58): 2023, Open Reflux Method
7.	Hardness (as CaCO ₃)	mg/l	390.0	APHA 24 th Edition 2340 C EDTA Titrimetric Method
8.	Calcium (as CaCO ₃)	mg/l	280.0	APHA 24 th Edition 3500- CaB EDTA Titrimetric Method
9.	Magnesium (as CaCO ₃)	mg/l	110.0	APHA 24 th Edition 3500 Mg B Calculation Method
10.	Chloride	mg/l	32.0	APHA 24 th Edition 4500 Cl ⁻ B Argentometric Method

Pramod Bhandari
Analysed by: 09/07/24
(Pramod Bhandari)

Pradeep Chauhan
Checked by: 09/07/24
(Pradeep Chauhan)

S.S. Chauhan
Counter sign:
(S.S. Chauhan)

*****End of Test Report*****

Note:

1. The results in the Test Report relate only to the items tested.
2. The Test Report pertains to the sample as received in lab.
3. Report shall not be reproduced without approval of laboratory.
4. Sample will be retained for only 10 days after issuing the report.

08/2024

08/2024



CENTRAL LABORATORY

UTTARAKHAND POLLUTION CONTROL BOARD

46 - B IT Park, Sahasrardhara Road, Dehradun

Email Id - ukpcb@gmail.com

Test Report

Test report no: : CL/05/HO/SW/002
 Code allotted: : UKPCB/CL/05/24/ROD/SW - 02
 Name & address of industry: : M/s River Rispana near Chunna Bhatta, Raipur Road,
 Dehradun
 Sampling point: : Surface Water
 Type of sample: : Grab
 Sample collected by: : Mr. Rakesh Kandari (Asst. Environment Engineer)
 Quantity & Packing: : 2 ltr
 (HDPE/LDPE/P/G/Any Other) : HDPE Jerrican
 Date of sample collection: : 21.05.2024
 Date of sample receipt in the laboratory : 21.05.2024
 Duration of analysis: : 21.05.2024 -31.05.2024
 Date of issue of report: : 10.06.2024

S.No.	Parameters	Results	Test Method	Unit
1.	pH (@25°C)	6.75	APHA 4500 H ⁺ B: Electrometric Method	-
2.	Total Suspended Solids	45.0	APHA 2540 C: Total Suspended Solids Dried at 103-105°C	mg/l
3.	Total Dissolved Solids	852.0	APHA 2540 D: Total Dissolved Solids Dried at 180°C	mg/l
4.	Dissolved Oxygen	Nil	APHA 4500-O C Azide Modification	mg/l
5.	Biochemical Oxygen Demand	80.0	IS 3025 (Part 44): 2023, 3 days 27°C	mg/l
6.	Chemical Oxygen Demand	140.0	IS 3025 (Part 58): 2023, Open Reflux Method	mg/l
7.	Hardness	515.0	APHA 2340 C EDTA Titrimetric Method	mg/l
8.	Calcium	380.0	APHA 3500-Ca B EDTA Titrimetric Method	mg/l
9.	Magnesium	135.0	Calculation Method	mg/l
10.	Alkalinity	610.0	APHA 2320 B Titration Method	mg/l
11.	Chloride	68.0	APHA 4500 Cl ⁻ B Argentometric Method	mg/l

Analysed by:

 Pramod Bhandari

Checked by:

 Pradeep Chauhan

Counter sign:

 Amit Pokhriyal

Note:

1. The results in the Test Report relate only to the items tested.
 Generated from Office by Pradeep Chauhan, LAB ASSISTANT, PCB-PC, LAB ASSISTANT, DEPT-PCB ON 11/06/2024

2024

3/2024



CENTRAL LABORATORY

UTTARAKHAND POLLUTION CONTROL BOARD

46 - B IT Park, Sahastradhara Road, Dehradun

Email id - ujuknqb@gmail.com

Test Report

Test report no: : CL/05/HO/SW/001
 Code allotted: : UKPCB/CL/05/24/ROD/SW - 01
 Name & address of industry: : M/s River Rispana near Deep Nagar, Dehradun
 Sampling point: : Surface Water
 Type of sample: : Grab
 Sample collected by: : Mr. Rakesh Kandari (Asst. Environment Engineer)
 Quantity & Packing: : 2 ltr
 (HDPE/LDPE/P/G/Any Other) : HDPE Jerrican
 Date of sample collection: : 21.05.2024
 Date of sample receipt in the laboratory : 21.05.2024
 Duration of analysis: : 21.05.2024 -31.05.2024
 Date of issue of report: : 10.06.2024

S.No.	Parameters	Results	Test Method	Unit
1.	pH (@25°C)	6.61	APHA 4500 H ⁺ B: Electrometric Method	-
2.	Total Suspended Solids	34.0	APHA 2540 C: Total Suspended Solids Dried at 103-105°C	mg/l
3.	Total Dissolved Solids	733.0	APHA 2540 D: Total Dissolved Solids Dried at 180°C	mg/l
4.	Dissolved Oxygen	Nil	APHA 4500-O C Azide Modification	mg/l
5.	Biochemical Oxygen Demand	44.0	IS 3025 (Part 44): 2023, 3 days 27°C	mg/l
6.	Chemical Oxygen Demand	110.0	IS 3025 (Part 58): 2023, Open Reflux Method	mg/l
7.	Hardness	458.0	APHA 2340 C EDTA Titrimetric Method	mg/l
8.	Calcium	310.0	APHA 3500-Ca B EDTA Titrimetric Method	mg/l
9.	Magnesium	148.0	Calculation Method	mg/l
10.	Alkalinity	425.0	APHA 2320 B Titration Method	mg/l
11.	Chloride	48.0	APHA4500 Cl ⁻ B Argentometric Method	mg/l

Pramod Bhandari
 Analysed by:
 Pramod Bhandari

Pradeep Chauhan
 Checked by:
 Pradeep Chauhan

Amit Pokhriyal
 Counter sign:
 Amit Pokhriyal

Note:

33
3



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Annexure No. 4

मुख्यालय

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

“गौरा देवी पर्यावरण भवन”

46बी, आई.टी. पार्क, सहस्त्रधारा रोड, देहरादून

E-mail : msukpcb@yahoo.com, दूरभाष : 0135-2697992

पत्रांक : यूकेपीसीबी/एच.ओ./सा0-183-586/2024/265.

दिनांक 25.05.2024

स्पीड पोस्ट/ई-मेल द्वारा

एन0जी0टी0 मैटर

सेवा में,

महाप्रबन्धक,

उत्तराखण्ड पेयजल निगम,

11 मोहिनी रोड, डालनवाला, देहरादून।

विषय:- मा0 एन0जी0टी0 में योजित मूल आवेदन सं0-417/2022 Niranjana Bagchi Vs. State of Uttarakhand & Ors. के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 एन0जी0टी0 में योजित मूल आवेदन सं0-417/2022 Niranjana Bagchi Vs. State of Uttarakhand & Ors. में पारित आदेश दिनांक 13.05.2024 का अवलोकन करने का कष्ट करें। मा0 एन0जी0टी0 द्वारा अन्य निर्देशों के साथ-साथ निम्नलिखित निर्देश निर्गत किये गये हैं:-

24. We have enquired from the learned counsel appearing for respondent 3 as to what action it has taken for non-compliance on the part of concerned respondents by discharging polluted effluent in the river but neither satisfactory reply has been given nor any material showing any action taken by respondent 3 against the violators, has been placed on record.

25. In view of thereof, we direct Member Secretary, UKPCB to take appropriate, punitive, preventive and remedial action within one month and submit compliance Report and to remain present in person before Tribunal on next date.

मा0 एन0जी0टी0 द्वारा पारित आदेश की छायाप्रति संलग्न है।

मा0 एन0जी0टी0 द्वारा पारित आदेशों के अनुपालन में रिस्पना नदी के सम्बन्ध में निम्नलिखित सूचना वांछित है।

1. Number of drains & their Interceptions & Diversion status. Details of drains may be provided.
2. Status of Sewerage network and connected STPs with their capacity utilization.

कृपया उपरोक्त सूचनायें एक सप्ताह के अन्तर्गत इस कार्यालय को प्रेषित करने का कष्ट करें, ताकि प्रकरण पर स-समय अग्रतर कार्यवाही की जा सके।

संलग्नक:-यथोपरि।

भवदीय,

(डा0 पराग मधुकर घकाते)

सदस्य सचिव

प/स ↓



366
उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम
प्रधान कार्यालय 11-मोहिनी रोड, देहरादून

पत्रांक 831 / नागर अनुभाग- N.G.T / 64 दिनांक 14/06/24
सेवा में

सदस्य सचिव,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
"गौरा देवी पर्यावरण भवन,
46 बी, आई0टी0पार्क, सहस्त्रधारा रोड़,
देहरादून।

विषय- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन संख्या-417/2022 निरंजन बागछी बनाम उत्तराखण्ड राज्य व अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक यूकेपीसीबी/एच0ओ0/सा0-183-586/2024/265 दिनांक 25.05.2024 के क्रम में मा0 एन0जी0टी0 में योजित मूल आवेदन संख्या 417/2022 निरंजन बागछी बनाम उत्तराखण्ड राज्य एवं अन्य पर मा0 एन0जी0टी0 द्वारा पारित आदेशों के अनुपालन हेतु आपके द्वारा रिस्पना नदी के संबंध में वाछिंत सूचना के संदर्भ में अधिशासी अभियन्ता, देहरादून शाखा, उत्तराखण्ड पेयजल निगम, देहरादून द्वारा उपलब्ध करायी गयी आख्या/सूचना निम्नानुसार है:-

क्र0 सं0	चाही गई आख्या	प्रेषित आख्या
01	Number of drains & their Interception & Diversion status. Details of drains may be provided.	संलग्न।
02	Status of Sewerage network and connected STPs with their capacity, utilization.	रिस्पना नदी में गिर रही 199 नग घरेलू नाले/नालियों में से 167 नग निरन्तर प्रवाहित होने वाले नाले/नालियों को 143 नग आई0 एण्ड डी0 का निर्माण कर टैप किया गया है, जिस हेतु 21.84 कि0मी0 सीवर लाईन बिछाई गई। 01 एम0एल0डी0 क्षमता के एस0पी0एस0 का निर्माण एवं बिछाई गयी सीवर लाईन में 1292 नग घरेलू कनेक्शनों को जोड़ने का कार्य किया गया है। अवशेष नालियों, जिनमें से अधिकतर में बहुत न्यून डिस्चार्ज है, के गन्दे पानी को दीपनगर रेलवे ब्रिज के पास रिस्पना नदी में आई0 एण्ड डी0 बनाकर टैप कर लिया गया है। आई0 एण्ड डी0 के माध्यम से टैप किये गये गन्दे पानी/सीवर को मोथरोवाला में पूर्व से निर्मित (20+20) 40 एम0एल0डी0 एस0टी0पी0 पर जाने वाली ट्रंक सीवर लाईन से जोड़ा गया है। रिस्पना नदी के नारी निकेतन पुल से गंगोत्री विहार पुल तक नदी के दोनो ओर सीवर लाईन अन्य कार्यक्रमों (13वें वित्त, जे0एन0एन0यू0आर0एम0, राज्य सैक्टर) में बिछाई गई है, जिसमें घरों के सीवर कनेक्शन का कार्य उत्तराखण्ड जल संस्थान द्वारा किया जा रहा है। रिस्पना बेसिन में कैनल रोड स्थित साकेत कॉलोनी से राजपुर तक के क्षेत्र में नदी के दोनो ओर सीवर लाईन नहीं है, जिस हेतु प्राक्कलन गठन की कार्यवाही गतिमान है। नारी निकेतन से डाउनस्ट्रीम में सीवर लाईन बिछाने का कार्य ए0डी0बी0 द्वारा किया जा रहा है।

अतः उपरोक्त सूचना आपको अग्रेत्तर कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:-उपरोक्तानुसार।

भवदीय

(संजय सिंह)

मुख्य अभियन्ता (मु0)

पू०सं० एवं दिनांक तदैव।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- मुख्य महाप्रबन्धक, उत्तराखण्ड जल संस्थान, देहरादून को सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून के उक्त पत्र दिनांक 25.05.2024 की प्रति इस आशय से संलग्न कर प्रेषित कि पत्र के बिन्दु संख्या 02 STP Capacity Utilization के सम्बन्धी विवरण उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को प्रेषित करने के साथ-साथ इस कार्यालय को भी सूचित करने का कष्ट करें।
- अधीक्षक अभियन्ता, निर्माण मण्डल, उत्तराखण्ड पेयजल निगम, देहरादून।
- अधिशासी अभियन्ता, देहरादून शाखा, उत्तराखण्ड पेयजल निगम, देहरादून।

मुख्य अभियन्ता (मु0)



367
उत्तराखण्ड पेयजल ससाधन विकास एवं निर्माण निगम
कार्यालय : अधिशासी अभियन्ता, देहरादून शाखा,
गली नं० 11, राजेन्द्र नगर, देहरादून -248001

पत्रांक : 2152 / 374 / 38 दिनांक : 06-06-2024

सेवा में,

अधिशासी अभियन्ता (नागर),
उत्तराखण्ड पेयजल निगम,
देहरादून।

विषय : मा0 एन0जी0टी0 में योजित नूल आवेदन सं०-417/2022 निरंजन बागछी बनाम उत्तराखण्ड राज्य व अन्य के करने के सम्बन्ध में।

संदर्भ : (1) कार्यालय उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून का पत्रांक यूकेपीसीबी/एच0ओ0/सा0-183-588/2024/285 दिनांक 25.05.2024
(2) आपका कार्यालय पत्रांक 749/नागर अनुभाग-एन0जी0टी0/55 दिनांक 25.05.2024

महोदय,

उपरोक्त विषयक एवं संदर्भित पत्र का संदर्भ ग्रहण करने का कष्ट करें। मा0 एन0जी0टी0 में योजित नूल आवेदन सं०-417/2022 निरंजन बागछी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेशों के अनुपालन में रिस्पना नदी के सम्बन्ध में चाही गई आख्या निम्नानुसार है :-

क्र० सं०	चाही गई आख्या	प्रेषित आख्या
01	Number of drains & their Interception & Diversion status. Details of drains may be provided.	संलग्न।
02	Status of Sewerage network and connected STPs with their capacity, utilization.	रिस्पना नदी में गिर रही 199 नग घरेलू नाले/नालियों में से 167 नग निरन्तर प्रवाहित होने वाले नाले/नालियों को 143 नग आई0 एण्ड डी0 का निर्माण कर टैप किया गया है, जिस हेतु 21.84 कि०मी० सीवर लाईन बिछाई गई। 01 एम0एल0डी0 क्षमता के एस0पी0एस0 का निर्माण एवं बिछाई गयी सीवर लाईन में 1292 नग घरेलू कनेक्शनों को जोड़ने का कार्य किया गया है। अवशेष नालियों, जिनमें से अधिकतर में बहुत न्यून डिस्चार्ज है, के गन्दे पानी को दीपनगर रेलवे ब्रिज के पास रिस्पना नदी में आई0 एण्ड डी0 बनाकर टैप कर लिया गया है। आई0 एण्ड डी0 के माध्यम से टैप किये गये गन्दे पानी/सीवर को मोथरोवाला में पूर्व से निर्मित (20+20) 40 एम0एल0डी0 एस0टी0पी0 पर जाने वाली ट्रंक सीवर लाईन से जोड़ा गया है। रिस्पना नदी के नारी निकेतन पुल से गंगोत्री विहार पुल तक नदी के दोनों ओर सीवर लाईन अन्य कार्यक्रमों (13वें वित्त, जे0एन0एन0यू0आर0एम0, राज्य सैक्टर) में बिछाई गई है, जिसमें घरों के सीवर कनेक्शन का कार्य उत्तराखण्ड जल संस्थान द्वारा किया जा रहा है। रिस्पना बेसिन में कैनल रोड स्थित साकेत कॉलोनी से राजपुर तक के क्षेत्र में नदी के दोनों ओर सीवर लाईन नहीं है, जिस हेतु प्राक्कलन गठन की कार्यवाही गतिमान है। नारी निकेतन से डाउनस्ट्रीम में सीवर लाईन बिछाने का कार्य ए0डी0बी0 द्वारा किया जा रहा है।

संलग्नक :- उपरोक्तानुसार।

भवदीया
(भारती रावत)
अधिशासी अभियन्ता

पू०सं० एवं दिनांक तदैव।

प्रतिलिपि :-

- अधीक्षण अभियन्ता, निर्माण मण्डल, उत्तराखण्ड पेयजल निगम, देहरादून को सादर सूचनार्थ प्रेषित।
- श्री राम कुमार, सहायक अभियन्ता/श्री सतेन्द्र कुमार/श्रीमती पूजा शर्मा बडोनी/श्री सुमित नौटियाल, अपर सहायक अभियन्ताओं/कनिष्ठ अभियन्ता को आवश्यक कार्यवाही हेतु।

अधिशासी अभियन्ता

Detail of I&D Works (Nalla Tapping & Current Status)

S.No.	Location		Actual No. of Drains	No. of I&D's	Current Status
	From	To			
01	Mothrowala Bridge	SPS			
		RHS	4	4	Functional
	SPS	Nariniketan Bridge			
		LHS	6	6	Functional
02	Nariniketan Bridge	Harapul Deepnagar			
		LHS	4	4	Functional
		RHS	14	12	Functional
03	Harapul Deepnagar	Railway Bridge			
		LHS	5	5	Functional
		RHS	5	3	Functional
04	Railway Bridge	Rispana Bridge (Haridwar Road)			
		LHS	2	2	Functional
		RHS	2	2	Functional
05	Rispana Bridge (Haridwar Road)	Balbeer Brigde			
		LHS	9	9	Functional
		RHS	12	9	Functional
06	Balbeer Brigde	Inder Road Bridge			
		LHS	3	3	Functional
		RHS	6	6	Functional
07	Inder Road Bridge	Y-Junction			
		LHS	1	1	Functional
		RHS	2	2	Functional
08	Y-Junction	Chander Road Bridge			
		LHS	16	15	Functional
		RHS	4	3	Functional
09	Chuna Bhatta Bridge	Shani Mandir Bridge			
		LHS	3	3	Functional
		RHS	7	5	Functional
10	Shani Mandir Bridge	Shamshan Ghat Bridge			
		LHS	7	5	Functional
		RHS	5	4	Functional
11	Shamshan Ghat Bridge	Rishi Nagar Bridge			
		LHS	9	7	Functional
		RHS	3	3	Functional
12	Rishi Nagar Bridge	Mayur Vihar Bridge			
		LHS	12	6	Functional
		RHS	12	11	Functional
13	Mayur Vihar Bridge	Rajeev Nagar Kandoli Bridge			
		LHS	6	6	Functional
14	Rajeev Nagar Kandoli Bridge	Gangotri Vihar Bridge			
		RHS	7	6	Functional
15	Y-Junction (Rispana)		1	1	Functional
16	Bindal		1	1	Functional
Total :-			168	144	

Uttarakhand Pollution Control Board

**Performance Monitoring of Sewage Treatment Plants (STPs)
located in river Rispana basin, Dehradun
(From January, 2023 to May, 2024)**

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD (mg/L)	TSS (mg/L)	pH	BOD (mg/L)	TSS (mg/L)	Fecal Coliform (MPN/100ml)
January - 2023								
1	20 MLD STP-I at Mothrowala.	6.53	130	136	7.02	7.2	09	540
2	20 MLD STP-II at Mothrowala.	6.64	125	122	7.20	7.6	10	350
February - 2023								
1	20 MLD STP-I at Mothrowala.	6.60	135	139	7.17	8.0	10	130
2	20 MLD STP-II at Mothrowala.	6.73	130	125	7.32	7.2	09	110
March - 2023								
1	20 MLD STP-I at Mothrowala.	6.70	140	143	7.40	7.6	09	63
2	20 MLD STP-II at Mothrowala.	6.80	135	132	7.30	8.0	10	920
April - 2023								
1	20 MLD STP-I at Mothrowala.	6.90	150	154	7.20	8.4	10	350
2	20 MLD STP-II at Mothrowala.	7.03	145	141	7.38	7.6	08	94

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S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD (mg/L)	TSS (mg/L)	pH	BOD (mg/L)	TSS (mg/L)	Fecal Coliform (MPN/100ml)
May - 2023								
1	20 MLD STP-I at Mothrowala.	6.92	160	165	7.30	9.2	12	430
2	20 MLD STP-II at Mothrowala.	6.80	155	158	7.50	8.8	10	1600
June - 2023								
1	20 MLD STP-I at Mothrowala.	7.20	155	158	8.00	8.8	10	170
2	20 MLD STP-II at Mothrowala.	7.00	150	152	7.60	8.4	09	150
July - 2023								
1	20 MLD STP-I at Mothrowala.	7.30	160	164	7.39	9.6	12	130
2	20 MLD STP-II at Mothrowala.	7.20	155	158	7.65	8.8	10	170
August- 2023								
1	20 MLD STP-I at Mothrowala.	7.40	155	160	7.50	10	14	>1600
2	20 MLD STP-II at Mothrowala.	7.10	150	153	7.30	9.6	12	220
September- 2023								
1	20 MLD STP-I at Mothrowala.	7.45	150	154	7.60	9.2	12	140
2	20 MLD STP-II at Mothrowala.	7.22	145	147	7.34	8.8	10	210

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD (mg/L)	TSS (mg/L)	pH	BOD (mg/L)	TSS (mg/L)	Fecal Coliform (MPN/100ml)
October, 2023								
1	20 MLD STP-I at Mothrowala.	7.18	155	157	7.89	8.8	10	79
2	20 MLD STP-II at Mothrowala.	7.34	150	154	7.68	8.4	09	110
November, 2023								
1	20 MLD STP-I at Mothrowala.	7.32	160	164	7.68	9.6	13	94
2	20 MLD STP-II at Mothrowala.	7.12	155	158	7.35	9.2	11	350
December, 2023								
1	20 MLD STP-I at Mothrowala.	7.27	155	160	7.44	10.0	14	220
2	20 MLD STP-II at Mothrowala.	7.20	150	153	7.66	8.8	10	170
January, 2024								
1	20 MLD STP-I at Mothrowala.	7.23	150	153	7.50	9.2	12	110
2	20 MLD STP-II at Mothrowala.	6.90	145	150	7.15	10.4	14	1600
February, 2024								
1	20 MLD STP-I at Mothrowala.	7.29	155	160	7.91	10	14	170
2	20 MLD STP-II at Mothrowala.	7.34	150	154	7.69	11.2	17	22×10 ²

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD (mg/L)	TSS (mg/L)	pH	BOD (mg/L)	TSS (mg/L)	Fecal Coliform (MPN/100ml)
March, 2024								
1	20 MLD STP-I at Mothrowala.	7.40	160	164	7.72	9.2	12	210
2	20 MLD STP-II at Mothrowala.	7.44	155	160	7.83	10.8	15	1600
April, 2024								
1	20 MLD STP-I at Mothrowala.	7.38	165	168	7.49	8.8	10	170
2	20 MLD STP-II at Mothrowala.	7.27	160	164	7.58	10.4	13	540
May, 2024								
1	20 MLD STP-I at Mothrowala.	7.23	175	180	7.37	9.6	12	220
2	20 MLD STP-II at Mothrowala.	7.15	170	176	7.71	8.8	10	170
Sewage Treatment final effluent standards (As Notified by MoEF&CC).					6.5-9.0	30	<100	<1000
Note: All values are in mg/l except pH, Fecal coliform (MPN Per 100 ml).								

Surface Water Quality Characteristics of River Rispana, Dehradun (UK).

Month: January 2023

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	11°C	7.84	194	292	8.4	6.0	302	258	44	139	1.0	4.0	84	58	14	0.19	0.08	79.68	0.23	0.35	14.0	8.0	0.34	B
2	River Rispana D/S Near IT Park, Dehradun																											
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	15°C	6.67	312	470	3.2	23.0	341	281	60	350	22.0	86.0	≥1600	≥1600	920	0.24	0.15	140.18	0.31	0.37	24.1	12.0	0.56	E

River was dry.

Month: February 2023

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	16°C	7.72	305	460	8.8	8.0	412	288	124	202	1.0	4.0	110	94	17	0.17	0.03	122.56	0.26	0.39	12.4	1.5	0.26	B
2	River Rispana D/S Near IT Park, Dehradun																											
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	18°C	6.80	330	498	4.0	25.0	440	300	140	250	20.0	78.0	≥1600	≥1600	920	0.29	0.20	142.07	0.41	0.63	21.0	3.3	0.43	D

River was dry.

Month: March 2023

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	18°C	7.50	310	468	8.6	10.0	510	430	80	280	1.1	4.0	94	70	14	0.19	0.08	133.21	0.31	0.43	6.2	1.5	0.11	B
2	River Rispana D/S Near IT Park, Dehradun																											
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	18°C	7.39	289	435	3.6	30.0	455	308	147	325	22.0	82.0	>1600	>1600	1600	0.26	0.09	130.94	0.25	0.41	42.2	3.9	0.85	E

River was dry.

Month: April 2023

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	20°C	8.10	286	430	8.4	8.0	432	325	107	187	1.2	4.0	84	70	11	0.22	0.11	138.99	0.17	0.39	10.7	1.2	0.22	B
2	River Rispana D/S Near IT Park, Dehradun																											
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	20°C	7.30	348	525	2.0	35.0	364	293	71	297	26.0	90.0	>1600	>1600	1600	0.31	0.18	149.50	0.64	0.35	33.2	10.7	0.75	E

River was dry.

Month: May 2023

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	25°C	7.90	328	495	7.8	7.0	404	250	154	152	1.4	4.0	94	84	6.0	0.31	0.15	109.22	0.25	0.41	9.9	1.0	0.21	B
2	River Rispana D/S Near IT Park, Dehradun																											
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	26°C	7.10	421	634	NIL	47.0	360	240	120	315	36.0	118.0	>1600	>1600	1600	0.29	0.13	149.20	0.22	0.38	32.5	10.3	0.74	E

River was dry.

Month: June 2023

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class

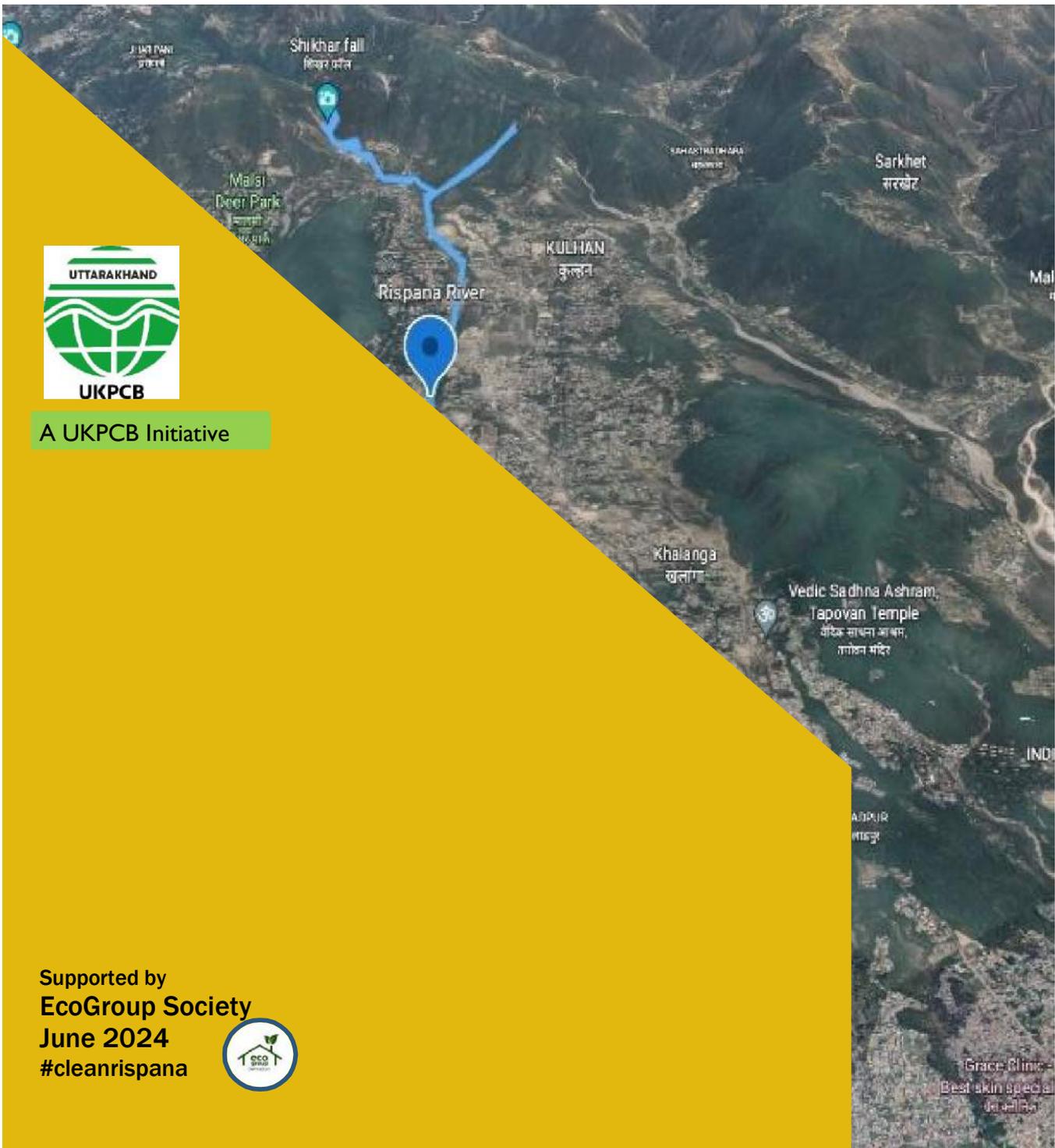
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	20°C	7.70	295	443	8.0	8.0	350	280	70	140	1.3	4.0	79	63	3.6	0.17	0.09	179.15	0.23	0.50	10.6	1.8	0.24	B
2	River Rispana D/S Near IT Park, Dehradun																											
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	21°C	7.40	480	721	NIL	49.0	420	350	70	330	38.0	122.0	>1600	>1600	540	0.37	0.15	110.36	0.25	0.53	34.10	10.9	0.72	E
Month: July 2023																												
S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
1	River Rispana U/S at Shikhar Fall, Dehradun	Turbid	Odourless	Cloudy	18°C	8.40	245	371	7.8	6.0	290	235	55	160	1.3	4.0	84	79	6.8	0.26	0.16	133.15	0.23	0.33	9.8	2.3	0.25	B
2	River Rispana D/S Near IT Park, Dehradun																											
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	21°C	7.40	243	366	0.6	41.0	335	254	81	245	36.0	118.0	92000	17000	920	0.63	0.09	87.29	0.26	0.30	32.07	9.7	0.76	E
Month: August 2023																												
S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
1	River Rispana U/S at Shikhar Fall, Dehradun	Turbid	Odourless	Rainy	15°C	7.70	260	392	7.6	7.0	300	261	39	190	1.4	4.0	84	63	2.0	0.29	0.02	198.3	0.25	0.38	11.7	2.4	0.29	B
2	River Rispana D/S Near IT Park, Dehradun	Turbid	Odourless	Rainy	16°C	7.50	249	375	6.8	10.0	318	275	43	212	1.6	5.2	120	94	11	0.28	0.11	93.2	0.25	0.42	16.0	1.3	0.39	B
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Cloudy	17°C	7.30	275	414	1.0	39.0	331	271	60	245	34.0	114.0	>1600	>1600	920	0.43	0.11	118.36	0.24	0.28	33.6	10.0	0.80	E
Month: September 2023																												
S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	19°C	7.56	235	354	7.8	6.0	268	238	30	171	1.3	4.0	94	70	2.0	0.25	0.03	176.43	0.22	0.32	10.9	2.1	0.29	B
2	River Rispana D/S Near IT Park, Dehradun	Colourless	Odourless	Clear	18°C	7.42	219	330	7.0	9.0	283	248	35	188	1.5	5.2	150	120	6.8	0.25	0.09	90.43	0.18	0.40	14.6	1.6	0.38	B
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	20°C	7.22	252	380	1.4	37.0	315	263	52	236	32.0	112.0	>1600	1600	920	0.35	0.06	120.40	0.20	0.22	31.8	9.5	0.78	E
Month: October 2023																												
S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	20°C	7.80	254	382	8.0	6.0	289	261	28	195	1.2	4.0	84	63	2.0	0.20	0.04	170.42	0.19	0.27	11.7	2.6	0.30	B
2	River Rispana D/S Near IT Park, Dehradun	Colourless	Odourless	Clear	23°C	7.66	240	361	7.2	8.0	305	273	32	210	1.4	5.0	140	110	6.1	0.22	0.06	98.43	0.16	0.33	15.2	2.0	0.38	B
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	22°C	7.52	262	395	1.8	35.0	299	253	46	221	30.0	110.0	16000	3500	920	0.29	0.03	115.43	0.15	0.25	32.0	9.9	0.80	E
Month: November 2023																												
S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	11°C	7.72	181	274	8.2	8.0	192	154	38	178	1.1	4.0	94	70	4.0	0.18	0.03	150.42	0.15	0.23	11.1	2.9	0.35	B
2	River Rispana D/S Near IT Park, Dehradun	Colourless	Odourless	Clear	13°C	7.11	222	334	6.8	12.0	252	205	47	197	1.5	5.0	350	280	7.8	0.18	0.03	105.13	0.19	0.29	14.3	2.4	0.39	B
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	15°C	7.31	290	436	1.6	37.0	305	235	70	272	32.0	120.0	22×10 ²	14×10 ²	540	0.25	0.04	102.72	0.19	0.31	30.4	9.0	0.76	E

Month: December 2023																													
S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrite-N	Nitrate-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	19°C	7.54	164	247	8.4	7.0	170	141	29	157	1.0	4.0	63	46	<1.8	0.15	0.02	142.41	0.19	0.26	9.8	2.5	0.33	B	
2	River Rispana D/S Near IT Park, Dehradun	Colourless	Odourless	Clear	20°C	7.30	200	302	7.0	11.0	224	185	39	172	1.4	5.0	280	220	9.3	0.22	0.06	110.41	0.22	0.25	12.8	2.9	0.37	B	
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	19°C	7.13	263	396	2.0	34.0	275	217	58	240	30.0	110.0	21×10 ²	17×10 ²	920	0.31	0.09	108.42	0.21	0.25	29.1	8.4	0.76	E	
Month: January 2024																													
S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrite-N	Nitrate-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	16°C	7.78	149	225	8.6	6.0	157	132	25	152	1.0	4.0	70	33	<1.8	0.13	0.02	150.19	0.18	0.26	9.0	2.1	0.31	B	
2	River Rispana D/S Near IT Park, Dehradun																												
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	17°C	7.35	281	422	2.4	32.0	295	233	62	266	28.0	100.0	17×10 ²	14×10 ²	540	0.26	0.09	112.40	0.17	0.28	28.5	8.0	0.72	E	
Month: February 2024																													
S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrite-N	Nitrate-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	18°C	7.91	160	242	8.4	7.0	171	142	29	165	1.0	4.0	63	46	<1.8	0.15	0.04	148.79	0.24	0.34	8.7	2.6	0.29	B	
2	River Rispana D/S Near IT Park, Dehradun																												
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	18°C	7.52	295	445	2.2	34.0	306	239	67	282	29.0	100.0	14×10 ²	11×10 ²	540	0.32	0.02	113.5	0.14	0.23	29.2	8.3	0.72	E	
Month: March 2024																													
S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrite-N	Nitrate-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	16°C	7.70	147	222	8.6	7.0	156	125	31	151	1.0	4.0	70	49	<1.8	0.10	0.02	140.30	0.20	0.26	8.3	2.8	0.29	B	
2	River Rispana D/S Near IT Park, Dehradun																												
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	18°C	7.43	280	421	2.4	32.0	294	223	71	285	28.0	90.0	17×10 ²	14×10 ²	920	0.27	0.03	110.10	0.11	0.18	29.9	8.5	0.76	E	
Month: April 2024																													
S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrite-N	Nitrate-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	18°C	7.55	136	205	8.4	8.0	143	109	34	139	1.1	4.0	84	46	<1.8	0.18	0.08	146.71	0.25	0.32	8.0	3.0	0.29	B	
2	River Rispana D/S Near IT Park, Dehradun																												
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	19°C	7.30	296	446	2.2	33.0	305	229	76	299	29.0	90.0	22×10 ²	13×10 ²	920	0.30	0.06	127.41	0.19	0.38	30.7	9.0	0.76	E	
Month: May 2024																													
S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	FC	FS	Nitrite-N	Nitrate-N	Sulphate	Phosphate	Fluoride	Sodium	Potassium	SAR	Designated Best use (DBU) Water Quality Class	
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	18°C	7.55	136	205	8.4	8.0	143	109	34	139	1.1	4.0	84	46	<1.8	0.18	0.08	146.71	0.25	0.32	8.0	3.0	0.29	B	
2	River Rispana D/S Near IT Park, Dehradun																												
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	19°C	7.30	296	446	2.2	33.0	305	229	76	299	29.0	90.0	22×10 ²	13×10 ²	920	0.30	0.06	127.41	0.19	0.38	30.7	9.0	0.76	E	

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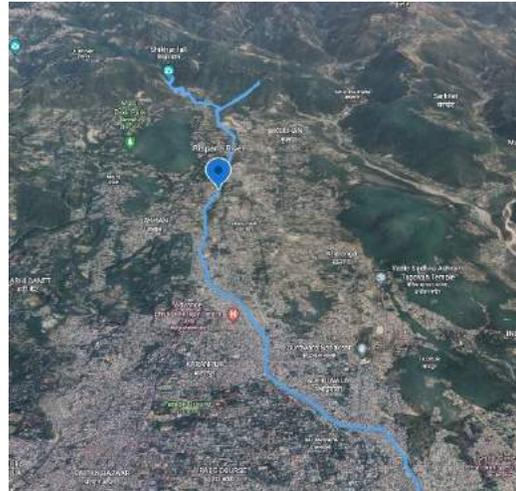
1	River Rispana U/S at Shikhar Fall, Dehradun	Colourless	Odourless	Clear	19°C	7.72	148	224	8.2	9.0	157	119	38	152	1.2	4.0	94	49	<1.8	0.20	0.07	155.85	0.28	0.28	7.7	3.2	0.27	B	
2	River Rispana D/S Near IT Park, Dehradun	River was dry.																											
3	River Rispana B/C to River Bindal at Mothorowala	Turbid	Not Specific	Clear	28°C	7.47	310	467	2.0	34.0	321	239	82	315	30.0	100.0	21×10 ²	14×10 ²	920	0.36	0.08	129.85	0.23	0.31	30.1	8.6	0.73	E	
Note: All values are in mg/L except Colour, Odour, Weather, Temperature, pH, EC(µS/cm) and TC, FC, & FS (MPN Per 100 ml)																													

Report on Awareness & Cleanup operation for Rispana Rejuvenation program on the occasion of World Environment Day 2024



Report on Awareness & Cleanup operation for Rispana Rejuvenation program on the occasion of World Environment Day 2024

A. **Rispana Rejuvenation:** Rispana is a perennial river that originates in the Laal Tibba hills of Mussoorie, and after flowing past the Massey Falls and Sikhar Falls, enters Dehradun near Rajpur. Journeying through Amwala and Tapovan, it meets the Bindal at Ajabpur. In its 27km journey, Rispana covers a catchment area of 53.45 sqkm. For the last few decades, water inflow in this perennial river has been reduced considerably. Moreover, due to encroachments on its catchment area, this river has turned into nala with huge solid waste and sewer being released into this on a daily basis. There have been innumerable attempts to revive Rispana, however due to numerous constraints and coordination issues, it is already turned into a nala full of solid waste, sewer and filth as per the photographs attached. Following are the issues pertaining to solid waste in Rispana rivers based on extensive work carried out by EcoGroup Society during last 3 months.



- Very low-level awareness about waste and related serious harmful effects on health and hygiene among localities along Rispana river.
- A detailed survey with a well-designed questionnaire will also be done for getting accurate feedback on quantum & type of waste with various issues & grievances.
- Weak network collection of Nagar Nigam Vehicles (Door to Door collection) for mixed waste collection. There are gaps and grievances from Public on account of this
- No Separate vehicle for plastic waste waste/dry collection
- Almost no Challan for defaulters or any other corrective action
- No monitoring through CCTV

B. In this perspective, Uttarakhand Pollution Control Board had planned a 10 days program consisting of activities i.e. 8 days cleanliness campaigns, 2 days awareness campaigns, Environment Day celebration on 5th June and a rally from 31st May to 9th June 2024 pertaining to Rispana rejuvenation. For this UKPCB has invited EcoGroup Society to build a partnership to carry out these activities in association to perform activities as per program to raise awareness among the residents living along Rispana on waste and its impact on the environment and human health especially in the context of Rispana River Rejuvenation. (Copy of Work Order no. UKPCB/HO/Gen-10/PCB dated 31.05.2024 enclosed with this report.

This program had a clear aim to work towards rejuvenation of river Rispana which is on verge of extinction if effective remedial measures are not initiated for its revival. This important intervention

created awareness on waste essential for promoting responsible Waste Management practices, reducing pollution, and conserving resources This was achieved through educational campaigns, workshops and seminars, community engagements which provide in-depth knowledge about waste management practices and sustainable living, along with encouraging participation of local communities.

C. **About UKPCB:**Uttarakhand Pollution Control Board has been actively focusing to prevent, control, and reduce water and air pollution in the State. It also has a role to advise the respective State Government on the subject matter regarding prevention, control, or reduction of water and air pollution.

D. **An Introduction of EcoGroup Society:**

EcoGroup Society is a non-profit NGO of Dehradun, working as an active environmental conservation organization in different areas for sustainability and preservation of biodiversity of Dehradun. Prime focus areas are waste management, tree plantations, water conservation, IEC activities and smart activities of Dehradun etc. EcoGroup Society has conducted around 135 campaigns and IEC activities on waste management all around Dehradun in various segments of city. It has distributed around 5000 cloth bags for reducing impact of polythene waste, distributed 2000 masks during Corona epidemic, planted 1250 trees with more than 80% survival ratio and introduced innovative concepts of installing refrigerator for foods for needy and distributed free food in lieu of collection of plastic waste etc. apart from wall paintings for environment messages. EcoGroup Society has also introduced Ecobricks concept first ever in Uttarakhand by compacting plastic waste in Pet bottles and utilizing in construction of various structures by using Ecobricks as building blocks. Preparing Ecobricks by segregating waste at source itself would also bring down the cost, reduce energy consumption and reduce carbon footprints due to less fossil fuel consumption in transportation significantly which is the need of the hour too. We are focusing on propagating effective waste management solutions across urban and rural landscapes, with a special focus on eco sensitive and tourist areas. Also, we promote local entrepreneurship with the aim of empowering women and youth to earn their livelihoods. EcoGroup Society has been actively pursuing IEC activities on waste management focusing on following:

- Zero Waste approach
- Community engagement
- Leading by On-ground activities
- Promoting income of weaker section

Broadly EcoGroup Society has been associated with NIEPVD (in the past, NIVH), DRDO, Army, Many RWAs, Colonies, Schools, Institutes, Universities etc.

E. Goal

Program was categorized in following broad areas of activities

- a. **IEC activities (2 nos.):** The objective of Information, Education and Communication (IEC) is to inform, educate and inspire people to realize their roles and responsibilities, and benefits accruing from investing in right waste management practices. This is built around the pillars of awareness and motivation. Behavioural change is vital for effective SWM. Information, Education & Communication (IEC) is a multilevel tool for promoting and sustaining risk reducing behaviour change in individuals and communities. The IEC activities should be undertaken, keeping in view the particular wastes in particular areas and particular seasons. The IEC campaign targets households, shops, and commercial and institutional premises as well as other stakeholders such as municipal officials, elected representatives, schools, non-government organizations (NGOs), the informal sector, media, etc., to ensure their participation in managing city waste by discharging their role effectively. In this program, UKPCB had planned for targeting residents living along Rispana, municipal workers, shop owners etc., who are somehow responsible in disposing mixed waste in Rispana.
- b. **Cleanliness Campaigns (8 nos.):** These help to reduce pollution and waste in our environment. By cleaning up litter and other types of waste, we can prevent them from entering our waterways, harming wildlife, and polluting our air. Second, clean-up campaigns raise awareness about the importance of keeping our planet clean and healthy. Clean-up drives are essential components of Waste Drives Management strategies, offering tangible benefits to local communities and the environment. These drives aim to achieve several key objectives firstly, by removing litter and debris from public spaces such as parks. In all eight cleanliness drives were carried out BY UKPCB with the support of EcoGroup Society.
- c. **Rally by Students:** Rallies are peaceful, energetic, passionate, and meaningful way for the community to unite and raise awareness about proper disposal of waste. A well-organized rally or march communicates a movement's message clearly and accurately to the intended recipients and the broader public. IN this case, this would be used for making local residents to be aware for revival of Rispana by not throwing mixed waste into the river and dispose it wither to municipal vehicle or segregation.
- d. **Celebration of World Environment Day:**

On this occasion, Appreciation certificates were also distributed to officers/ employees for their outstanding works in environment conservation. Planters were also distributed.

To reduce ingress of polythene, in-home cloth bags were also distributed to all participants. This would also discourage polythene production.

F. Summary of Activities:

S.No.	Date	Location	Activity	Waste Disposed
1.	31.05.2024 Friday	Nalapani Bridge, Sahastradhara Road	IEC activity & Cleanliness drives	120 Kg
2.	01.06.2024 Saturday	Truffalgar-Canal Road bridge, Dhoran	Cleanliness drive	160 Kg
3,	02.06.2024 Sunday	Rispana Bridge, Chuna Bhatta, Raipur Road	Cleanliness drive	190 Kg
4.	03.06.2024 Monday	Danda-Lakhound Rispana ki Rao, Near IT Park	Cleanliness drive	95 Kg
5.	05.06.2024 Wednesday	In Rispana, Near Truffalgar- Canal Road bridge, Dhoran	Celebration of World Environment Day	160 Kg
6.	06.06.2024 Thursday	Deep Nagar-I, Rispana	Cleanliness drive	175 Kg
7.	07.06.2024 Friday	Lower Adhoiwala	Awareness, Cleanliness drive	110 Kg
8.	08.06.2024 Saturday	Shikhar Fall	Cleanliness drive	65 Kg
9.	09.06.2024 Sunday	Rispana Bridge Hardwar Road	Awareness, Rally, Cleanliness Drive	1000 Kg

Activity 1: IEC and Cleanliness Drive on 31.05.2024 at Nalapani Bridge, Sahastradhara Road.

Uttarakhand Pollution Control Board (UKPCB) with support of EcoGroup society on the occasion of World Environment Day initiated a 10 days program consisting of cleanliness drives and awareness campaigns for Rispana Rejuvenation. Duration of the program was from 31st May 2024 to 09 June.2024.

On this day, the activities were joined by NCC girls cadets and youth from UBT cares. In the beginning the NCC girls were made aware of in-depth details of various kinds of waste and its efficient management based on the 3R concept. Also, they were briefed about various health hazards to nearby residents of Rispana due to waste accumulation in the river. Later, an extensive cleanliness campaign was carried out by participants and around 120 KG of mixed waste was disposed of with the help of Nagar Nigam Dehradun. Also, collected clean plastic waste was sent for recycling.



Activity 2: Cleanliness Drive on 01.06.2024 at Trafalgar-Canal Road bridge, Dhoran.

On this day, UKPCB with support of EcoGroup Society conducted a cleanliness drive in Rispana river at Trafalgar-Canal Road bridge, Dhoran, this extensive cleanliness campaign was carried out in the bed of river and around 160Kg of mixed waste was disposed of with the help of Nagar Nigam, Dehradun. Nearby residents and vendors were also sensitized about proper waste disposal in collection vehicles and not to throw waste in river to keep it clean and free from pollution.



Activity 3: Cleanliness Drive on 02.06.2024 at Rispana Bridge, Chuna Bhatta, Raipur Road.

On this day, UKPCB with support of EcoGroup Society conducted a cleanliness drive in the Rispana river at Rispana Bridge, Chuna Bhatta, Raipur Road Trafalgar-Canal. Being Sunday, the campaign was joined by various NGOs and many volunteers. This extensive cleanliness campaign was carried out in the bed of the river and around 190Kg of mixed waste was disposed of with the help of Nagar Nigam Dehradun. Nearby residents and vendors were also sensitized about proper waste disposal in collection vehicles and not to throw waste in rivers to keep it clean and free from pollution. They were also briefed about segregation of waste and its benefits.



Activity 4: Cleanliness Drive on 03.06.2024 at Danda-Lakhound Rispana ki Rao, Near IT Park.

On this day, UKPCB with support of EcoGroup Society conducted a cleanliness drive in Rispana river at Danda-Lakhound Rispana ki Rao, Near IT Park. This stretch was full of waste mostly discarded cloths from nearby residents and other shops. UKPCB & EcoGroup Society carried out. As planned, a cleanliness campaign out in the bed of river and around 95 Kg of mixed waste was disposed of with the help of Nagar Nigam Dehradun. Nearby residents and vendors were also requested to not to throw waste and for waste disposal in collection vehicles only to keep it clean and avoid to pollute it.



Activity 5: Cleanliness Drive and Celebration of World Environment Day on 05.06.2024 at In Rispana, Near Trafalgar-Canal Road bridge, Dhoran.

UKPCB with the support of EcoGroup Society celebrated World Environment Day 2024 on 05.06.2024 right in the bed of Rispana River near Trafalgar-Canal Road Rispana bridge. Before commencement of the program, all the officials and participants present conducted a cleanliness drive in Rispana river and collected around 160 Kg of mixed waste which was disposed with the help of Nagar Nigam workers.

After this activity, e-message on significance of World Environment Day of Dr. Parag Madhukar Dhakate ji was read in front of participants. Later, thoughts on environment protection and preservation were shared by various dignitaries. Dr. Ankur Kansal shared his thoughts on how UKPCB is executing various programs on environment conservation on ground level in association with NGOs and also informed that UKPCB is organizing such eco-friendly activities in Haldwani and other centres as well. Shri PK Joshi ji expressed his concern over collected cloth waste from Rispana river and urged to find solutions to segregate it from mixed waste and proper disposal. Shri Ashish Garg from EcoGroup Society suggested for Rispana rejuvenation through proper waste management and conducting many awareness programs for making people living beside Rispana aware about health hazards about waste being thrown in river. In the last, Chief Guest Shri Chandan Singh Rawat ji expressed his concern over rising temperature and various reasons related to it.



Activity 6: Cleanliness Drive on 06.06.2024 at Deep Nagar-I, Rispana.

On this day, UKPCB with support of EcoGroup Society conducted a cleanliness drive in Rispana river at Deep Nagar, Rispana. This stretch is full of densely packed habitat settled along river and almost everyone is dumping waste. An extensive cleanliness campaign was carried out in the bed of river with involvement of school children and around 175Kg of mixed waste containing plastic waste & discarded cloths was disposed of with the help of Nagar Nigam, Dehradun. Residents were also sensitized about proper waste disposal in collection vehicles and not to throw waste in river to keep it clean and free from pollution.



Activity 7: Cleanliness and awareness Drive on 07.06.2024 at Lower Adhoiwala.

UKPCB with support of EcoGroup Society conducted a cleanliness drive in Rispana river at Lower Adhoiwala, Rispana. This extensive cleanliness campaign was carried out in the bed of river and around 110 Kg of mixed waste was disposed of with the help of Nagar Nigam Dehradun. on complain of residents about poor reporting of waste vehicles, coordination with Nagar Nigam was done for regular reporting of vehicles. Nearby residents and vendors were also sensitized about proper waste disposal in collection vehicles.



Activity 8: Awareness, Rally, Cleanliness Drive on 08.06.2024 at Shikhar Fall

Shikhar fall is one of the most favourite tourist destinations of picnic lovers surrounded by majestic hills. However, as usual this is also suffering from poor waste disposal habits of the public. One can find substantial plastic waste, liquor bottles and other mixed waste. However, due to a lot of public visiting for leisure and picnic, one can find substantial plastic waste especially Pet bottles and MLP. This is not making this beautiful area ugly but also polluting the stream where water supply is being made to Dehradun city.

UKPCB with support of EcoGroup Society had planned to clean this pure source of Rispana and conducted a cleanliness drive in Rispana river at Shikhar fall, being a good flowing source of Rispana. This extensive cleanliness campaign was carried out in difficult terrain and around 65 Kg of plastic waste and some quantities of discarded cloth was collected. This was later disposed of with the help of Nagar Nigam Dehradun. Visitors and tourists were also sensitized about proper waste disposal and to carry it to their homes instead of throwing waste in streams.



Activity 9: Awareness, Rally, Cleanliness Drive on 09.06.2024 at Rispana Bridge Haridwar Road.

UKPCB with support of EcoGroup Society conducted a cleanliness drive in Rispana river at Rispana Bridge, Haridwar Road. This is quite vicinity of Vidha Sabha and is occupied by many vehicles for parking to various tourist destinations. As usual, this is also full of mixed waste.

Before commencement, an awareness campaign was done for participants to make them aware about different types of waste, segregation and proper disposal, reuse and recycling of respective waste. Around 1000 kg of waste containing plastic waste, polythene, discarded clothes, etc. was collected and disposed of with the help of Nagar Nigam. Thereafter a rally of students and youth were organised for awareness of residents living along Rispana river to appeal not to throw waste in Rispana. Their problems related to waste were also understood and conveyed to supervisor, Nagar Nigam to depute door to door vehicles timely and regularly. Caps containing logos of UKPCB and EcoGroup Society were also distributed to participants apart from masks, gloves and snacks.

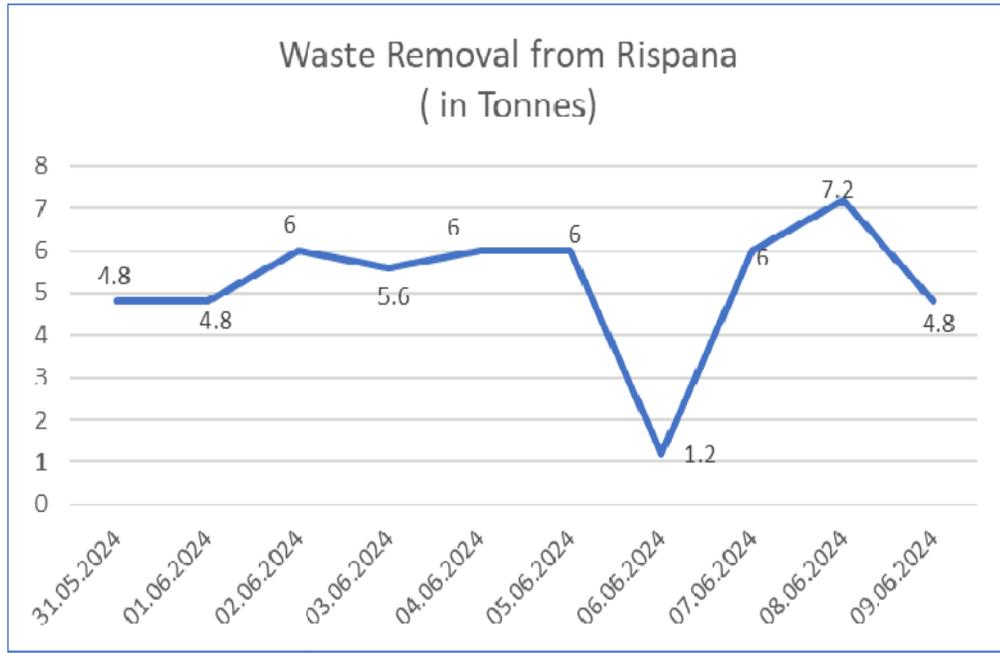
Participants in this rally were Officials of UKPCB, members of EcoGroup Society & UBTcares and students of GUPS, Deep Nagar, GGIC, Carman, Sara Dev, Summer Valley and other schools.

This campaign was also joined by various school children. Around 1000 Kg of mixed waste was disposed of with the help of Nagar Nigam Dehradun. Nearby residents and vendors were also sensitized about proper waste disposal in collection vehicles and not to throw waste in river to keep it clean and free from pollution.



G. Cleaning by Heavy Machines:

In addition, coordination with Nagar Nigam was done by EcoGroup Society for cleaning by machines and disposal to Kargi by tractor trolleys. The below graph shows waste cleared from Rispana by Heavy machines for program duration 31.05.2024 to 09.06.2024.



जनलहर 06062024

विश्व पर्यावरण दिवस पर उत्तराखंड प्रदूषण नियंत्रण बोर्ड एवं ईकोग्रुप सोसाइटी ने चलाया स्वच्छता अभियान

देहरादून, उत्तराखंड प्रदूषण नियंत्रण बोर्ड एवं ईकोग्रुप सोसाइटी द्वारा रिस्पना पुनर्जीवन के लिए दस दिनों का संयुक्त स्वच्छता और जागरूकता अभियान चलाया जा रहा है 7 यह संयुक्त अभियान 31 मई से शुरू हुआ जो 9 जून तक प्रतिदिन चलता जायेगा। इसी क्रम में बुधवार को विश्व पर्यावरण दिवस के मौके पर रिस्पना नदी के तलहटी धोरन

जी. अंशुकर कंसल ने विश्व पर्यावरण दिवस के अवसर पर बधाई देते हुए अपने विचार रखते हुये कहा कि उत्तराखंड के प्रदूषण नियंत्रण विभाग जमीनी स्तर पर

के प्रारंभ में सदस्य सचिव बोर्ड का परामर्श के क्षेत्र में उल्लेख कार्य करने वाले अधिकारियों/कर्मचारियों को प्रमाणपत्र तथा प्लान्टर (पीपी) के साथ गमले) देकर सम्मानित किया गया 7 प्लास्टिक बैग/बैली के उपयोग को कम करने के लिये उपरिष्ठत सभी अधिकारियों/कर्मचारियों/सदस्यों को



में एक कार्यक्रम का आयोजन किया गया. इस कार्यक्रम में उत्तराखंड प्रदूषण बोर्ड, ईकोग्रुप सोसाइटी, एचपीसी (हिमालय पर्यावरण कंसल्टंट्स) ने प्रतिभाग किया। जिसमें सम्मिलित सभी विभागों, गैर सरकारी संस्थाओं के अधिकारियों/कर्मचारियों ने मिलकर नदी में स्वच्छता अभियान चलाया। इस सभ्य अभियान में करीब 160 किलो मिश्रित वेस्ट इकट्ठा कर निस्तारण के लिए भेजा गया।

इस अभियान में उत्तराखंड प्रदूषण बोर्ड से जी.अंशुकर कंसल, पी.के.जोशी, मुख्य पर्यावरण अधिकारी, श्री बंधन सिंह रावत, तथा आशीष नर्म द्वारा पर्यावरण को संरक्षित

जुड़े कार्यों को एनजीओ के साथ मिलकर कार्याभित कर रहे हैं और इसी तरह के कार्यक्रम हल्द्वानी व अन्य स्थानों पर भी इ आयोजित किये जा रहे हैं छ पी.के.जोशी द्वारा स्वच्छता अभियान में इकट्ठा अपरिष्ट में प्राप्त पुराने कपड़ों को कुड़े में जले पर थिता जलाई और शीतल से अलग से निस्तारित करने पर जोर दिया 7 आशीष नर्म ने रिस्पना को पुनर्जीवित करने और इसमें बड़ते अपरिष्ट प्रबंधन पर और कई जागरूकता अभियान चलाने पर बल दिया। अंत में मुख्य अतिथि बंधन सिंह रावत ने बड़ते तापमान और हुनसे जुड़े कार्यों पर अपने विचार व्यक्त किए।

इस कार्यक्रम में उत्तराखंड प्रदूषण बोर्ड से सुभाष पंवार, आरके धनुर्वेदी, संध्या शर्मा, निहारिका हिमरी, रचना मोटियाल, ईको ग्रुप सोसाइटी से अनिल कुमार मेहता, आशीष नर्म, मनीष जैन, आशीष नेगी, ज्योतिपाल, हिमालयन पर्यावरण कंसल्टंट्स से केपी किजलवान, अनिता किजलवान, ममता पंत, मोहित पैग्वली, तिमरन, दीपक राणा, निजय हल्वादि ने प्रतिभाग किया।

रिस्पना पुनर्जीवन स्वच्छता अभियान के अंतिम दिन रैली निकाल किया लोगों को जागरूक

देहरादून, उत्तराखंड प्रदूषण नियंत्रण बोर्ड एवं ईकोग्रुप सोसाइटी द्वारा रिस्पना पुनर्जीवन के लिए दस दिन से चलाया जा रहा स्वच्छता और जागरूकता अभियान का रविवार को समापन हो

जायूपीएस, दीप नगर, जीजीआईसी, कारमन, सारा देव, समर वैली व अन्य स्कूलों के बच्चों ने प्रतिभाग किया। इस कार्यक्रम में उत्तराखंड प्रदूषण बोर्ड से संध्या शर्मा, रचना मोटियाल, ईको ग्रुप सोसाइटी से अनिल कुमार मेहता, आशीष अधिकारियों, गर्ग, भारत शर्मा इत्यादि यूबीटी संस्था

पिछले माह 31 मई से आरंभ हुये इस के अंतिम दिन रिस्पना नदी के तल रिस्पना ब्रिज पर अपशिष्ट प्रबंधन, गीले-सूखे कचरे के सही से निस्तारण करने पर जानकारी दी गयी इ इसके उपरांत स्वच्छता अभियान रैली का आयोजन किया गया जिसमें कई युवा और बच्चे रिस्पना के किनारे बसी बस्तियों में रिस्पना को बचाने और कूड़ा न फैकने के घर घर जाकर नारे लगाते हुए लोगों को जागरूक कर रहे थे। इस दौरान प्रतिभागियों अभियान प्रारंभ करने से पूर्व स्वच्छता कैप भी वितरित की। इस कार्यक्रम में उत्तराखंड प्रदूषण बोर्ड, ईकोग्रुप सोसाइटी, यूबीटी संस्था तथा



कर्मचारियों तथा स्कूल के बच्चों ने मिलकर नदी तल पर करीब एक घंटे चले सभ्य स्वच्छता अभियान चलाकर करीब 1000 किलो मिश्रित वेस्ट इकट्ठा कर निस्तारण के लिए भेजा गया।

दैनिक जनलहर 10062024

रिस्पना पुनर्जीवन स्वच्छता अभियान: अंतिम दिन रैली निकाल किया लोगों को जागरूक



देहरादून, लोकसत्य। उत्तराखंड प्रदूषण नियंत्रण बोर्ड एवं ईकोग्रुप सोसाइटी द्वारा रिस्पना पुनर्जीवन के लिए दस दिन से चलाया जा रहा स्वच्छता और जागरूकता अभियान का रविवार को समापन हो गया।

पिछले माह 31 मई से आरंभ हुये इस के अंतिम दिन रिस्पना नदी के तल रिस्पना ब्रिज पर अपशिष्ट प्रबंधन, गीले-सूखे कचरे के सही से निस्तारण करने पर जानकारी दी गयी। इसके उपरांत स्वच्छता अभियान रैली का आयोजन किया गया जिसमें कई युवा और बच्चे रिस्पना के किनारे बसी बस्तियों में रिस्पना को बचाने और कूड़ा न फैकने के घर घर जाकर नारे लगाते हुए लोगों को जागरूक कर रहे थे। इस दौरान प्रतिभागियों अभियान प्रारंभ करने से पूर्व स्वच्छता कैप भी वितरित की। इस कार्यक्रम में उत्तराखंड प्रदूषण बोर्ड, ईकोग्रुप सोसाइटी, यूबीटी संस्था तथा जायूपीएस, दीप नगर, जीजीआईसी, कारमन, सारा देव, समर वैली व अन्य स्कूलों के बच्चों ने प्रतिभाग किया।

Awareness Activities on Solid Waste Management and Climate Action

Activity 1

Dated : 3 June, 2024

Location : Mall Road, Mussoorie

The Uttarakhand Pollution Control Board alongwith Waste Warriors, introduced “Kachra Man” as a superhero in Mussoorie. These ‘Kachra Man’ individuals roam around draped in waste material to attract tourists and raise awareness about the types of waste we generate.

These Kachra Man's roamed around on the most famous Mall road of Mussoorie speaking to approximately 30 people on the above mentioned topic of single-use plastic. Their aim is to educate a large number of tourists about the importance of reducing waste and using less plastic



Glimpses of the activity at Mall Road, Mussorie.

Activity 2**Dated : 7 June, 2024****Location : Santura Devi Temple**

Uttarakhand pollution Control Board conducted a clean-up drive along with Waste Warrior near Santura Devi Temple located on the national highway towards Yamunotri, Mussoorie with the participation of 30 people from police department, shopkeepers & market association. A total of 300 kg of waste was collected which contained a majority of single use plastic, Multi layered plastic and tetrapak. These clean-ups are always an eye opener for the participants as how littering affects the environment and also to understand how difficult it is to retrieve the waste thrown. This initiative has definitely educated people on the need of source segregation and the harmful effects of dumping.



Glimpses of the Cleanliness Activity at Santura Devi Temple, Mussoorie.

Activity 3**Date: June 11, 2024****Location: Mall Road, Mussoorie**

On June 11, 2024, a rally was organized at Mall Road in Mussoorie to raise awareness about the harmful effects of single-use plastics. The event saw enthusiastic participation from more than 100 individuals, including students from four government schools, local people, and representatives from Keen and the Nagar Palika. The rally commenced at 11:00 AM from the starting point at Mall Road. Participants carried banners and placards with messages highlighting the harms of single-use plastics. Slogans such as “Say No to Plastic,” “Protect Our Environment,” and “Choose Reusable” echoed through the air as participants marched through the streets.

The active involvement of students from four government schools played a crucial role in spreading the message of environmental conservation and emphasizing the urgent need to reduce plastic usage. Additionally, some residents joined the rally, demonstrating their support for a cleaner, plastic-free environment. The presence of Keen and Nagar Palika members reflected the community’s collective effort in addressing environmental issues.



सिंगल यूज प्लास्टिक रोकने के लिए निकाली रैली
 मसूरी। उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड की ओर से वेस्ट वॉरियर्स के सहयोग मसूरी में
 सिंगल यूज प्लास्टिक को लेकर जनजागरूकता रैली निकाली। जिसमें शहर के विभिन्न
 स्कूलों के छात्र-छात्राओं, कीन के स्वयंसेवकों और नगर पालिका के कर्मियों ने प्रतिभाग
 किया। इस दौरान नगर पालिका ईओ राजेश नैथानी, गीता ध्यानी ने विचार रखे। संवाद

Glimpses of the Rally at Mall Road, Mussoorie.



Uttarakhand Pollution Control Board
46 B, IT Park, Sahasradhara Road, Dehradun



HEAD OFFICE
Uttarakhand Pollution Control Board
"Gauradevi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehradun
E-mail : msukpcb@yahoo.com

Ref. No. UKPCB/HO/Gen-183-586/2024/530

Date: 11.07.2024

SPEED POST / E-MAIL

NGT MATTER

To,

Managing Director,
Uttarakhand Peyjal Nigam,
11, Mohini Road, Dalanwala,
Dehradun (Uttarakhand)
Email: md.peyjal-uk@gov.in;
gmadm-peyjaln-uk@gov.in

Directions under Section-33(A) of the Water (Prevention and Control of Pollution) Act, 1974, regarding – discharge of polluted water in river Rispana.

WHEREAS, amongst others, under Section-17 of the Water (Prevention and Control of Pollution) Act, 1974, one of the functions of the State Pollution Control Boards (SPCBs), constituted under the Water (Prevention and Control of Pollution) Act, 1974 is to plan a comprehensive programme for prevention, control or abatement of pollution of streams and wells in the State and to secure the execution thereof; and

WHEREAS, sewage and municipal drains are the major source for water resources deterioration and pollution load to water bodies. Consumption of polluted water adversely affects human health and aquatic life as well. Quality of treated sewage generally of lower standards further adding to problem; and

WHEREAS, the Uttarakhand Peyjal Nigam is the authorities responsible for planning, survey, design and execution of sewage schemes, development of sewerage networking, sewage treatment and its disposal in the State of Uttarakhand; and

WHEREAS, the matter of encroachment as well as discharge of untreated domestic wastewater in to river Rispana is under consideration before the Hon'ble National Green Tribunal as O.A. No. 417 of 2022 tilted as Niranjn Bagchi Vs State of Uttarakhand & Ors. and while hearing in the matter, Hon'ble NGT *inter alia* directed not to allow discharge of polluted/untreated wastewater in to river Rispana; and

WHEREAS, information about inventory of drains and status of Interception & Diversion of drains, status of sewerage network & connected to STPs and their capacity utilization were sought from Managing Director, Uttarakhand Peyjal Nigam, Dehradun vide letter ref. no. UKPCB/HO/Gen-183-586/2024/265 dated 25.05.2024; and

WHEREAS, as per reply dated 14.06.2024 of Chief Engineer, Uttarakhand Peyjal Nigam, Dehradun, out of total 199 drains, 167 drains are tapped and diverted to STPs through 143 interceptions & diversions. Rest of the drains have very less discharge, therefore, river Rispana is tapped at Deep Nagar, near railway over bridge, which is also connected with 02 Nos. of STPs at Motharawala. Further, 1292 nos. of households are connected with sewerage network and provided 1MLD capacity Sewage Pumping Station (SPS). It is also stated that households and commercial connections to sewerage network and operation & maintenance of STPs is being undertaken by Uttarakhand Jal Sansthan; and

WHEREAS, it is evident from the reply of Peyjal Nigam interception & diversion of drains and connected them to STPs for treatment located at Motharawala have made by the concerned authority, however, disposal of left-over drains in to water body is a matter of concerned in order to maintain wholesomeness of water body; and

WHEREAS, utilization of treated sewage water for irrigation and other non-potable uses is equally important to save fresh water considering diminishing water resources, prevent nutrient pollution in water body and utilize nutrient value of sewage for irrigation, therefore, utilization of treated sewage water should be an integral part of all sewage treatment schemes; and

WHEREAS, water quality characteristics of river Rispana at Mothrawala before confluence with Bindal river, indicated high number of fecal coliform bacteria and pollution load in term of Biochemical Oxygen Demand (BOD) as compare to upstream at Shikhar fall, which is an indication of disposal of untapped municipal drains into the river Rispana; and

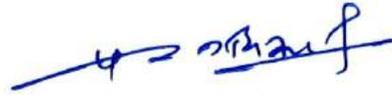
NOW THEREFORE, in view of above and in order to prevent disposal of untreated/partially treated wastewater or municipal drains in to river Rispana, and in exercise of power conferred under section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 as amended from time to time, following directions are being issued to the Managing Director, Uttarakhand Peyjal Nigam, Dehradun for strict compliance:

1. The Peyjal Nigam shall ensure Interception & Diversion of all wastewater drains falling in to river Rispana. No case untreated/partially treated wastewater drain(s) will allow to discharge in to river Rispana.
2. All Interception & Diversions shall be connected with sewerage network leading to designated STPs for treatment.
3. Operation and Maintenance of STPs shall be carried out in order to meet prescribed discharge norms, all the time. Chlorination with appropriate retention time should be ensured for disinfection. No case partially treated or untreated wastewater is allowed to discharge in to river Rispana.

4. The Peyjal Nigam shall work out feasibility for uses of treated water for non-potable purposes such as horticulture, gardening, irrigation, water spraying, construction activities & flushing etc. This would also improve the viability of STPs and reduce burden on fresh water resources.

Uttarakhand Peyjal Nigam, Dehradun shall submit reply of above directions within a week time to this office and thereafter, bi-monthly compliance report will be submitted to this office.

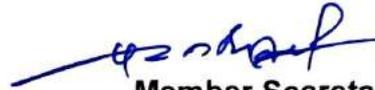
This issue with approval of Competent Authority of the Board.



(Dr. Parag Madhukar Dhakate)
Member Secretary

Copy to:-

1. Principal Secretary, Forest, Environment Conservation & Climate Change, Govt. of Uttarakhand, Dehradun for kind information please.
2. Secretary, Drinking Water Department, Govt. of Uttarakhand, Dehradun for kind information please.
3. Compliance & Monitoring Cell, UKPCB, HO, Dehradun for information.
4. Regional Officer (I/c), Uttarakhand Pollution Control Board, Dehradun for information and compliance of the same.
5. Guard file.



Member Secretary

o/c



396 HEAD OFFICE
Uttarakhand Pollution Control Board
"Gauradevi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehradun
E-mail : msukpcb@yahoo.com

Ref. No. UKPCB/HO/Gen-183-586/2024/531

Date: 11.07.2024

SPEED POST / E-MAIL

NGT MATTER

To,

Chief General Manager,
Uttarakhand Jal Sansthan,
Jal kal Bhawan,
D-Block Nehru Colony,
Dehradun (Uttarakhand)
Email: cgm-js-ua@nic.in;
cgmujs@gmail.com

Directions under Section-33(A) of the Water (Prevention and Control of Pollution) Act, 1974, regarding – discharge of polluted water in river Rispana.

WHEREAS, amongst others, under Section-17 of the Water (Prevention and Control of Pollution) Act, 1974, one of the functions of the State Pollution Control Boards (SPCBs), constituted under the Water (Prevention and Control of Pollution) Act, 1974 is to plan a comprehensive Programme for prevention, control or abatement of pollution of streams and wells in the State and to secure the execution thereof; and

WHEREAS, sewage and municipal drains are the major source for water resources deterioration and pollution load to water bodies. Consumption of polluted water adversely affects human health and aquatic life as well. Quality of treated sewage generally of lower standards further adding to problem; and

WHEREAS, the Uttarakhand Peyjal Nigam is the concerned Authorities responsible for operation of sewerage networking, sewage treatment and disposal and provide efficient sewerage services. In the State of Uttarakhand; and

WHEREAS, the matter of encroachment as well as discharge of untreated domestic wastewater in to river Rispana is under consideration before the Hon'ble National Green Tribunal as O.A. No. 417 of 2022 tilted "Niranjan Bagchi Vs State of Uttarakhand & Ors." and while hearing in the matter, Hon'ble NGT *inter alia* directed not to allow discharge of polluted/untreated wastewater in to river Rispana; and

WHEREAS, information about inventory of drains and status of Interception & Diversion of drains, status of sewerage network & connected to STPs and their capacity utilization were sought from Managing Director, Uttarakhand Peyjal Nigam, Dehradun vide letter ref. no. UKPCB/HO/Gen-183-586/2024/265 dated 25.05.2024; and

UJS-July-2024

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WHEREAS, as per reply dated 14.06.2024 of Chief Engineer, Uttarakhand Peyjal Nigam, Dehradun, out of total 199 drains, 167 drains are tapped and diverted to STPs through 143 interceptions & diversions. Rest of the drains have very less discharge, therefore, river Rispana is tapped at Deep Nagar, near railway over bridge, which is also connected with 02 Nos. of STPs at Motharawala. Further, 1292 nos. of households are connected with sewerage network and provided 1MLD capacity Sewage Pumping Station (SPS). It is also stated that households and commercial connections to sewerage network and operation & maintenance of STPs is being undertaken by Uttarakhand Jal Sansthan; and

WHEREAS, it is evident from the reply of Peyjal Nigam interception & diversion of drains and connected them to STPs for treatment located at Motharawala have made by the concerned authority, however, disposal of left-over drains in to water body is a matter of concerned in order to maintain wholesomeness of water body; and

WHEREAS, utilization of treated sewage water for irrigation and other non-potable uses is equally important to save fresh water considering diminishing water resources, prevent nutrient pollution in water body and utilize nutrient value of sewage for irrigation, therefore, utilization of treated sewage water should be an integral part of all sewage treatment schemes; and

WHEREAS, water quality characteristics of river Rispana at Mothrawala before confluence with Bindal river, indicated high number of fecal coliform bacteria and pollution load in term of Biochemical Oxygen Demand (BOD) as compare to upstream at Shikhar fall, which is an indication of disposal of untapped municipal drains into the river Rispana; and

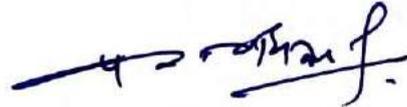
NOW THEREFORE, in view of above and in order to prevent disposal of untreated/partially treated wastewater or municipal drains in to river Rispana, and in exercise of power conferred under section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 as amended from time to time, following directions are being issued to Chief General Manager, Uttarakhand Jal Sansthan, Dehradun for strict compliance:

1. In order to prevent discharge of untreated / partially treated drains into river Rispana, the Uttarakhand Jal Sansthan shall ensure that all households and commercial establishments are connected with sewerage network. No case untreated/partially treated wastewater drain(s) will allow to discharge in to river Rispana.
2. Operation and Maintenance of STPs shall be carried out in order to meet prescribed discharge norms, all the time. Chlorination with appropriate retention time should be ensured for disinfection. No case partially treated or untreated wastewater is allowed to discharge in to river Rispana.

- 398
3. The Uttarakhand Jal Sansthan shall work out feasibility for uses of treated water for non-potable purposes such as horticulture, gardening, irrigation, water spraying, construction activities and flushing of toilets etc. This would also improve the viability of STPs and reduce burden on fresh water resources.

Uttarakhand Jal Sansthan, Dehradun shall submit reply of above directions within a week time to this office and thereafter, bi-monthly compliance report will be submitted to this office.

This issue with approval of Competent Authority of the Board.



(Dr. Parag Madhukar Dhakate)
Member Secretary

Copy to:-

- o/c to
1. Principal Secretary, Forest, Environment Conservation & Climate Change, Govt. of Uttarakhand, Dehradun for kind information please.
 2. Secretary, Drinking Water Department, Govt. of Uttarakhand, Dehradun for kind information please.
 3. Compliance & Monitoring Cell, UKPCB, HO, Dehradun for information.
 4. Regional Officer (I/c), Uttarakhand Pollution Control Board, Dehradun for information and compliance of the same.
 5. Guard file.



Member Secretary

o/c to



LIFE
Lifestyle For
Environment

399 HEAD OFFICE
Uttarakhand Pollution Control Board
"Gauradevi Paryavaran Bhawan"
46B, IT Park, Sahastradhara Road, Dehradun
E-mail : msukpcb@yahoo.com

Ref. No. UKPCB/HO/Gen-183-586/2024/532,

Date: ||.07.2024

SPEED POST / E-MAIL

NGT MATTER

To,

**Municipal Commissioner,
Nagar Nigam,
Near Doon Hospital, New Road,
Dehradun (Uttarakhand)
Email: cnagarnigam.ddn@gmail.com**

Directions under Section-33(A) of the Water (Prevention and Control of Pollution) Act, 1974, regarding – discharge of polluted water in river Rispana.

WHEREAS, amongst others, under **Section-17** of the **Water (Prevention and Control of Pollution) Act, 1974**, one of the functions of the State Pollution Control Boards (SPCBs), constituted under the **Water (Prevention and Control of Pollution) Act, 1974** is to plan a comprehensive Programme for prevention, control or abatement of pollution of streams and wells in the State and to secure the execution thereof; and

WHEREAS, sewage and municipal drains are the major source for water resources deterioration and pollution load to water bodies. Consumption of polluted water adversely affects human health and aquatic life as well. Quality of treated sewage generally of lower standards further adding to problem; and

WHEREAS, the Nagar Nigam, Dehradun is responsible for maintenance of municipal drains; to keep clean drains; removal of offensive materials from the drains, and may impose penalty in case of perpetual disposal of offensive materials, rubbish, night soil etc. in to drains or in to any drains carrying public sewer within the jurisdiction of Nagar Nigam, Dehradun. In case of inaction in maintaining cleanliness of municipal drains, these drains may cause adverse impact on ecology of recipient water bodies or recipient treatment system.

WHEREAS, the matter of encroachment as well as discharge of untreated domestic wastewater in to river Rispana is under consideration before the Hon'ble National Green Tribunal as O.A. No. 417 of 2022 titled "Niranjan Bagchi Vs State of Uttarakhand & Ors." and while hearing in the matter, Hon'ble NGT *inter alia* directed not to allow discharge of polluted/untreated wastewater in to river Rispana; and

WHEREAS, information about inventory of drains and status of Interception & Diversion of drains, status of sewerage network & connected to STPs and their

capacity utilization were sought from Managing Director, Uttarakhand Peyjal Nigam, Dehradun vide letter ref. no. UKPCB/HO/Gen-183-586/2024/265 dated 25.05.2024; and

WHEREAS, as per reply dated 14.06.2024 of Chief Engineer, Uttarakhand Peyjal Nigam, Dehradun, out of total 199 drains, 167 drains are tapped and diverted to STPs through 143 interceptions & diversions. Rest of the drains have very less discharge, therefore, river Rispana is tapped at Deep Nagar, near railway over bridge, which is also connected with 02 Nos. of STPs at Motharawala. Further, 1292 nos. of households are connected with sewerage network and provided 1MLD capacity Sewage Pumping Station (SPS). It is also stated that households and commercial connections to sewerage network and operation & maintenance of STPs is being undertaken by Uttarakhand Jal Sansthan; and

WHEREAS, it is evident from the reply of Peyjal Nigam interception & diversion of drains and connected them to STPs for treatment located at Motharawala have made by the concerned authority, however, disposal of left-over drains in to water body is a matter of concerned in order to maintain wholesomeness of water body; and

WHEREAS, utilization of treated sewage water for irrigation and other non-potable uses is equally important to save fresh water considering diminishing water resources, prevent nutrient pollution in water body and utilize nutrient value of sewage for irrigation, therefore, utilization of treated sewage water should be an integral part of all sewage treatment schemes; and

WHEREAS, water quality characteristics of river Rispana at Mothrawala before confluence with Bindal river, indicated high number of fecal coliform bacteria and pollution load in term of Biochemical Oxygen Demand (BOD) as compare to upstream at Shikhar fall, which is an indication of disposal of untapped municipal drains into the river Rispana; and

NOW THEREFORE, in view of above and in order to prevent disposal of untreated/partially treated wastewater or municipal drains in to river Rispana, and in exercise of power conferred under section 33(A) of the Water (Prevention and Control of Pollution) Act, 1974 as amended from time to time, following directions are being issued to Municipal Commissioner, Nagar Nigam, Dehradun for strict compliance:

1. In order to prevent discharge of untreated / partially treated drains into river Rispana, the Municipal Commissioner, Nagar Nigam, Dehradun shall ensure that all households/commercial establishments are connected with sewerage network. No case untreated/partially treated wastewater drain(s) will allow to discharge in to the drains leading to river Rispana.

2. Maintenance and cleaning of municipal drains shall be ensured, all the time. No case partially treated or untreated wastewater or rubbish etc. is allowed to discharge in to the drains leading to river Rispana.
3. Nagar Nigam, Dehradun shall explore uses of STPs treated water for non-potable purposes such as horticulture, gardening, irrigation, water spraying, construction activities & flushing of toilets etc. This would also improve the viability of STPs and reduce burden on fresh water resources.

Nagar Nigam, Dehradun shall submit reply of above directions within a week time to this office and thereafter bi-monthly compliance report will be submitted to this office.

This issue with approval of Competent Authority of the Board.



(Dr. Parag Madhukar Dhakate)
Member Secretary

Copy to:-

1. Principal Secretary, Forest, Environment Conservation & Climate Change, Govt. of Uttarakhand, Dehradun for kind information please.
2. Secretary, Urban Development, Govt. of Uttarakhand, Dehradun for kind information please.
3. Secretary, Drinking Water Department, Govt. of Uttarakhand, Dehradun for kind information please.
4. Compliance & Monitoring Cell, UKPCB, HO, Dehradun for information.
5. Regional Officer (I/c), Uttarakhand Pollution Control Board, Dehradun for information and compliance of the same.
6. Guard file.



Member Secretary